

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32323/2025	JYOTIRANJAN SWAIN VS STATE OF ODISHA	BISWAJIT SAHOO VS	BHANJANAGAR /1017 /2025 () //	
2	D-BLAPL/32331/2025	MDMUJAHID @ CHHOTU @POLI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /456 /2025 () //	AOR20220000263C202500054
3	D-BLAPL/32332/2025	SATYANARAYAN DALAI @ RAJA VS STATE OF ODISHA	DAMODAR PANDE VS	JAMANKIRA /46 /2025 () //	AOR20220002559C202500009
4	D-BLAPL/32335/2025	SUBHANKAR BISWAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /87 /2023 () //	AOD20220004505C202500130
5	D-BLAPL/32336/2025	R. AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 () //	AOD20220004505C202500129
6	D-BLAPL/32339/2025	AKASH KIRSANI @ KRISANI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /241 /2025 () //	
7	D-BLAPL/32340/2025	JITU @ JIRU GOLORI @ JARU GALARI VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /59 /2025 () //	
8	D-BLAPL/32341/2025	SAMEER KIRSANI @ KRISANI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /241 /2025 () //	
9	D-BLAPL/32342/2025	PRATAP BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 () //	
10	D-BLAPL/32343/2025	BIRAKISHORE BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 () //	
11	D-BLAPL/32344/2025	BABULA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BUGUDA /133 /2025 () //	

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12	D-BLAPL/32346/2025	UMESH CHANDRA DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PHIRINGIA /83 /2025 () //	
13	D-BLAPL/32347/2025	NATHIA @ BHAGYABAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 () //	
14	D-BLAPL/32348/2025	DHOI MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 () //	
15	D-BLAPL/32351/2025	SUKANTA KUMAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	HANDAPA /253 /2025 () //	
16	D-BLAPL/32353/2025	BHIKARI CHARANA JAYSINGH @ HADIA VS STATE OF ODISHA	LAXMAN PRADHAN VS	BOLAGARH P.S. /207 /2025 () //	
17	D-BLAPL/32355/2025	NIRANJAN BARIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	G.R.P.S. (TITILAGARH) /15 /2025 () //	AOD20240000333C202500093
18	D-BLAPL/32360/2025	AMIT KUMAR SHARMA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHARSUGUDA /197 /2023 () //	AOR20220003722C202500224
19	D-BLAPL/32366/2025	HAREKRUSHNA MALLICK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BHADRESWAR /167 /2025 () //	
20	D-BLAPL/32370/2025	DINABANDHU LUHA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //	
21	D-BLAPL/32371/2025	GOBARDHAN BADANAYAK @ PATTNAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /241 /2025 () //	
22	D-BLAPL/32372/2025	JOGINATH PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	FATEGARH /283 /2025 () //	
23	D-BLAPL/32373/2025	SUMANTA DIGAL	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500200

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32377/2025	JIUS @ JIHUSOYA RAITA	JUGALA KISHORE PANDA	K.NUAGAON /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32381/2025	REKHA DEVI	SK. ZAFARULLA	G.R.P.S. /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32386/2025	RAJA NAYKAR	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202500201
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32387/2025	GYANENDRA DAS	KEDAR CHANDRA SARANGI	PATTAMUNDAI /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32389/2025	RAMESH KUMAR	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32392/2025	ANIL KUMAR SAHOO @ ANIL @ PAPU	RABI NARAYAN MOHANTY	PURI TOWN /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32396/2025	RAGHU @ DEBENDRA SWAIN	AMULYA RATNA PANDA	SPL.TASK FORCE /21 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32398/2025	GOVINDA NAYAK	AMULYA RATNA PANDA	KORAPUT TOWN /329 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32404/2025	SRIKANTA PATRA	SABYASACHI MISHRA	BALIAPAL /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32410/2025	LINGARAJ REDDY	ANUGRAHA NARAYAN SAMANTRAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32417/2025	SARAT SAHU @ SARAT CHANDRA MOHANTY	SAMVIT MOHANTY	KODINGA /171 /2025	
		VS	VS	()	

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35	D-BLAPL/32420/2025	STATE OF ODISHA SAKHAWAT @ SEKHAWAT ALI KHAN VS	DEEPAK KU SAHOO VS	// / /0 ()	
36	D-BLAPL/32426/2025	STATE OF ODISHA RAJU MUNDA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /455 /2025 ()	AOR2025000001C202500068
37	D-BLAPL/32429/2025	STATE OF ODISHA SRIKANTA @ SRIKANT PRADHAN VS	JUDHISTHIR SAHOO VS	// / / ()	AOD20220003315C202500066
38	D-BLAPL/32432/2025	STATE OF ODISHA DEBASISH PRADHAN @ DEBASIS PRADHAN VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /348 /2025 ()	
39	D-BLAPL/32443/2025	STATE OF ODISHA BHASKAR NAYAK VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /234 /2025 ()	AOR20220001631C202500285
40	D-BLAPL/32444/2025	STATE OF ODISHA AKASH DIGAL VS	SOUBHAGYA KUMAR DASH VS	// BELLAGAON /179 /2025 ()	AOR20220001631C202500284
41	D-BLAPL/32448/2025	STATE OF ODISHA SUBASISH BASANTARAY VS	PRAMOD KUMAR ROUT VS	// NISCHINTAKOILI /196 /2025 ()	
42	D-BLAPL/32450/2025	STATE OF ODISHA LIPA MAJHI @ DAKTAR VS	RAJENDRA NARAYAN ROUT VS	// SORO /649 /2025 ()	AOR20220001558C202500203
43	D-BLAPL/32456/2025	STATE OF ODISHA JALAL UDDIN KHAN @ RAJA VS	AKSHAYA KUMAR SUBUDHI VS	// BADABAZAR /364 /2025 ()	
44	D-BLAPL/32466/2025	STATE OF ODISHA PASCAEL TOPPNO VS	DIPANKAR ACHARYA VS	// TANGARPALI /43 /2024 ()	
45	D-BLAPL/32467/2025	STATE OF ODISHA PRITI KHARA @ PRETI KHARA VS	ARIJEET MISHRA VS	// POTTANGI /47 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/32470/2025	DUMARI MUNDA @ GAMARI MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /48 /2025 () //	
47	D-BLAPL/32472/2025	SANJAY @ BHASKAR HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 () //	
48	D-BLAPL/32473/2025	KRUSHNA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /45 /2025 () //	
49	D-BLAPL/32474/2025	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /352 /2023 () //	
50	D-BLAPL/32475/2025	NARENDRA NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /59 /2025 () //	AOR20220001303C202500054
51	D-BLAPL/32476/2025	HARA BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JHARSUGUDA /405 /2025 () //	AOD20220004505C202500131
52	D-BLAPL/32478/2025	KSHYITRAM PUNJI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	KOKSARA /225 /2025 () //	AOD20230000313C202500068
53	D-BLAPL/32480/2025	SUNAM NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /15 /2025 () //	
54	D-BLAPL/32481/2025	ABHISHEK KUMAR VS STATE OF ODISHA	RASHMI RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /7 /2025 () //	
55	D-BLAPL/32482/2025	MANAS @ MALAYA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /286 /2024 () //	
56	D-BLAPL/32483/2025	CHINTU AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /325 /2025 () //	
57	D-BLAPL/32485/2025	SIMS @ RITESH GOUDA	ARIJEET MISHRA	JEYPORE TOWN /264 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/32494/2025	DAITARI MAHAKUD	ANIRUDHA DAS	BAUNISUNI /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/32497/2025	RABINDRA NATH SAHOO	BHUBAN MOHAN BHUYAN	NISCHINTAKOILI /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/32500/2025	GADADHAR BEHERA	BIKASH CHANDRA PARIJA	JONK /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/32502/2025	BIDYADHAR MALIK	ARUN KUMAR ACHARYA	BASUDEVPUR /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/32503/2025	SABYASACHI PANDA	RAMDAS ACHARY	DARINGBADI /46 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/32504/2025	SURESH MAHAKUD	RAJ KISHOR SWAIN	BIRMAHARAJPUR /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/32507/2025	SABYASACHI PANDA	RAMDAS ACHARY	DARINGBADI /1 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/32513/2025	RAJU S	DAYANIDHI MISHRA	MOHANA /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/32514/2025	ABU SAHIK @ SAHID @ ABU SAEID HOWLADAR @ RAMDAS ACHARY	RAMDAS ACHARY	ASKA /514 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/32515/2025	MITHUN KUMAR R	DAYANIDHI MISHRA	MOHANA /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/32516/2025	SABYASACHI PANDA	RAMDAS ACHARY	DARINGBADI /17 /2012	
		VS	VS	()	

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69	D-BLAPL/32518/2025	STATE OF ODISHA SABYASACHI PANDA VS	RAMDAS ACHARY VS	// KOTOAGARH /28 /2011 ()	
70	D-BLAPL/32521/2025	STATE OF ODISHA PAPA @ PARESH KUMAR DAS @ PARESH DAS VS	BIBHUTI RANJAN MOHANTY VS	// KHANTAPADA /231 /2025 ()	
71	D-BLAPL/32522/2025	STATE OF ODISHA PAPU @ TANGO @ RAJESH SAHU VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /974 /2025 ()	
72	D-BLAPL/32524/2025	STATE OF ODISHA BHAGIRATHI MOHARANA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /677 /2025 ()	
73	D-BLAPL/32526/2025	STATE OF ODISHA PINKU SAHU VS	RAMESH CHANDRA PRADHAN VS	// BHANJANAGAR /837 /2025 ()	AOR20220001914C202500031
74	D-BLAPL/32527/2025	STATE OF ODISHA BABULU @ KAMAL LOCHAN NAIK VS	BIBHUTI RANJAN MOHANTY VS	// KHAMAR /397 /2025 ()	
75	D-BLAPL/32534/2025	STATE OF ODISHA K. HARS VARDHAN VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /225 /2025 ()	
76	D-BLAPL/32545/2025	STATE OF ODISHA SANA @ SANATAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /234 /2024 ()	
77	D-BLAPL/32547/2025	STATE OF ODISHA SUMANTA BEHERA @ DUSHA VS	BAIJAYANTI MOHANTY VS	// K.NUAGOAN /56 /2023 ()	
78	D-BLAPL/32550/2025	STATE OF ODISHA MUKESH SINGH VS	BISWAJIT NAYAK VS	// / /0 ()	
79	D-BLAPL/32552/2025	STATE OF ODISHA BIKASH NAYAK @ NAIK VS	SUBRAT KUMAR NAYAK VS	// Maitri Vihar PS /439 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/32556/2025	GAJNI @ MD. SAHID KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAJGANGPUR /456 /2025 () //	
81	D-BLAPL/32557/2025	AMAR SINGH BAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /13 /2025 () //	
82	D-BLAPL/32562/2025	RAJESH NAGABANSHA @ N.RAJESH VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //	
83	D-BLAPL/32565/2025	SANJAYA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /158 /2025 () //	AOR20220001299C202500005
84	D-BLAPL/32567/2025	NADAGANA MANMADHA @ N. MANMADHA VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //	
85	D-BLAPL/32576/2025	MAHESWAR MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /337 /2025 () //	
86	D-BLAPL/32579/2025	LULU NAIK VS STATE OF ODISHA	Sai Sagar Mohapatra VS	/ / () //	AOD20250000928C202500019
87	D-BLAPL/32580/2025	BABULU KUMAR NISHAD VS STATE OF ODISHA	Rajesh Kumar Mahapatra VS	/ / () //	AOR20220001639C202500028
88	D-BLAPL/32584/2025	KRUTIBAS MALLIK ALIAS PINUN ALIAS PIKUNU VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ / () //	AOD20240000012C202500243
89	D-BLAPL/32588/2025	DAKTAR @ SUSANTA DALEI VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /727 /2025 () //	
90	D-BLAPL/32589/2025	BIPLABA NAYAK @ BIPLAB NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
91	D-BLAPL/32590/2025	SUBHALAXMI RAUTA @ NAYAK	SURESH KUMAR PANDA	KABISURYANAGAR /504 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/32592/2025	ASHU RAJAK	DIBYA JYOTI SAHOO	//	AOD20240000587C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/32594/2025	SRIHARI BAR	KALI PRASAD MUDULI	ERASAMA /324 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/32595/2025	AMAN	Soubhagya Kumar Rath	//	AOR20220004309C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/32596/2025	PULU PRITAM KANHAR	DIBYA JYOTI SAHOO	//	AOD20240000587C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/32598/2025	NALI @ LALIN MOHANTY	SURYAKANTA DASH	BERHAMPUR /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/32599/2025	LAXMI PAL	DIBYA JYOTI SAHOO	//	AOD20240000587C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/32600/2025	TUFAN CHOUDHURY	SOUMYA RANJAN DAS	LAHUNIPADA /146 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/32601/2025	CHANDALA BAGH	AMIT KUMAR NATH	CHHENDIPADA /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/32603/2025	BIKASHA ALIAS BIKASHG RANA	DIBYA JYOTI SAHOO	//	AOD20240000587C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/32604/2025	PURNACHANDRA PRADHAN	PRAFULLA KUMAR KHATEI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/32605/2025	MANAS SUNANI	SK. ZAFARULLA	BHAWANIPATNA TOWN /248 /2025	
		VS	VS	()	

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103	D-BLAPL/32608/2025	STATE OF ODISHA HIMANSU BEHERA @ BAPUN VS	ANSHUMAN PANDA VS	// SORO /618 /2025 ()	
104	D-BLAPL/32609/2025	STATE OF ODISHA MANOJ KUMAR BISWAKARMA ALIAS MANOJ VISHWAKARMA VS	ANSHUMAN PANDA VS	// // ()	AOD20240000587C202500031
105	D-BLAPL/32610/2025	STATE OF ODISHA GAYANA @ GANESH NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /41 /2024 ()	
106	D-BLAPL/32612/2025	STATE OF ODISHA RAJA @ RAJKUMAR JENA VS	ANSHUMAN PANDA VS	// BOLANGIR TOWN /538 /2025 ()	
107	D-BLAPL/32613/2025	STATE OF ODISHA BIKASH BEHERA VS	CHHABI BEHERA VS	// INDUSTRIAL ESTATE PS /137 /2024 ()	
108	D-BLAPL/32614/2025	STATE OF ODISHA TUKUNA BEHERA VS	SIDHARTHA SANKAR RAY (2) VS	// BADAGADA /154 /2025 ()	
109	D-BLAPL/32615/2025	STATE OF ODISHA CHITTARANJAN MUDULI VS	ANSHUMAN PANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /17 /2025 ()	
110	D-BLAPL/32616/2025	STATE OF ODISHA KUMAR DILIP VS	SIDHARTHA SANKAR RAY (2) VS	// NCB BHUBANESWAR /5 /2023 ()	
111	D-BLAPL/32617/2025	UNION OF INDIA (NCB) BHULA SAHU @ BHOLA SAHU VS	ANSHUMAN PANDA VS	// BOLANGIR SADAR /337 /2025 ()	
112	D-BLAPL/32618/2025	STATE OF ODISHA GANGULI BALIARSINGH VS	SIDHARTHA SANKAR RAY (2) VS	// TUMUDIBANDHA /80 /2024 ()	
113	D-BLAPL/32620/2025	STATE OF ODISHA SANJIT JENA VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /739 /2025 ()	
		STATE OF ODISHA		//	

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114	D-BLAPL/32624/2025	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /304 /2025 () //	
115	D-BLAPL/32627/2025	MANISH @ KALU AGRAWAL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /235 /2025 () //	
116	D-BLAPL/32628/2025	SURYAKANTA BARAL VS STATE OF ODISHA	SUSMITA MOHANTY VS	// () //	AOD20250001071C202500020
117	D-BLAPL/32629/2025	RAHUL KUMAR ROY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SECTOR-7 /211 /2025 () //	
118	D-CMAPL/43241/2025	SAROJ KUMAR PATI VS STATE OF ODISHA	ADV. VS	// () //	
119	D-CMAPL/43431/2025	HEMANTA KUMAR SINGH DEO VS STATE OF ODISHA	ABINASH ROUTRAY VS	// () //	
120	D-CMP/43139/2025 CMP/1673/2025	BRAJA SUNDAR NANDA VS DR. PRAVABATI KAR	ASUTOSH SAHOO VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000236/2018	
121	D-CMP/43175/2025	DILLIP KUMAR BARIK VS NARAHARI BARIK	ASHOK KUMAR SAHOO VS	// () //	
122	D-CMP/43179/2025	SURENDRANATH BARAL VS BALARAM BEHERA	SAMBEET PATTANAYAK VS	// () //	AOR20220001591C202500037
123	D-CMP/43182/2025	M/S. AROOPA BUILDING CENTRE VS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LIMITED	ARYA TRIPATHY VS	// () //	AOD20220004423C202500006
124	D-CMP/43225/2025	MAGUNI CHOUHAN VS RUKUNI NAG	TRILOCHAN NANDA VS	// () //	
125	D-CMP/43254/2025	ASHOK KUMAR DAS	SANTOSH KUMAR SAMANTARAY	//	

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	CMP/1677/2025	VS SIDHARTHA SARATHI DAS	VS	CIVIL JUDGE (JD),BALASORE(Baleshwar)	
126	D-CMP/43258/2025	RAMA CHANDRA ROUT VS BIJAYA KUMAR ROUT	ACHYUTANANDA PATTANAİK VS	// 0 //	IA/0000421/2025
127	D-CMP/43291/2025	PURNA CHANDRA DAS VS RAGHUNATHA DAS	SATYABRATA DAS VS	// 0 //	
128	D-CMP/43346/2025	NIRANJAN BEHERA VS SATYANATH BEHERA	MAHESWAR MOHANTY VS	// 0 //	
129	D-CMP/43360/2025	SARAT CHANDRA PANDA VS RAJAT KUMAR MOHANTY	SAMIR KUMAR MISHRA (SR. ADV.) VS	// 0 //	
130	D-CMP/43385/2025	MUKTESWAR PANDA VS RAJENDRA PRSAD CHAINI	RAMA CHANDRA RATH VS	// 0 //	
131	D-CMP/43396/2025	CHANDAN KUMAR BEHERA VS ITISHREE SAHOO	SIDHARTH SANKAR MOHAPATRA VS	// 0 //	
132	D-CMP/43409/2025	DAMBUDHA GOND VS RAIMANI MAJHI	ABINASH ROURTRAY VS	// 0 //	
133	D-CMP/43416/2025	KUNI SAHANI VS BASANTA KUMARI MOHANTY	BIKRAM SENAPATI VS	// 0 //	
134	D-CMP/43443/2025	SARASWATI DEI VS GAGAN BEHARI DAS	ASHOK KUMAR SAHOO VS	// 0 //	
135	D-CMP/43497/2025	JYOTI RANJAN BADAJENA VS MANORANJAN BADAJENA	SANJIT KUMAR DAS VS	// 0 //	
136	D-CMP/43518/2025	PRASANNAJEET CHAKRABARTY VS	SOUGAT DASH VS	// 0	

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137	D-CONTC/43151/2025	ASHOK KUMAR CHAKRABARTY BASANTA KUMAR LENKA VS	ADV VS	// // ()	AOD20240000311C202500075
138	D-CONTC/43153/2025	DEORANJAN KUMAR SINGH, SECRETARY, REVENUE AND D.M DEPTT. RITULATA LENKA VS	ADV VS	// // ()	AOR20230000872C202500087
139	D-CONTC/43154/2025	RANJIT DASH, ASSISTANT SETTLEMENT OFFICER, CUTTACK SANAMATI MADKAMI VS	ADV VS	// // ()	AOR20220001293C202500024
140	D-CONTC/43157/2025	PROF. AKHILESH MISHRA, CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH SILPI DAS VS	ADV VS	// // ()	AOR20230000872C202500089
141	D-CONTC/43159/2025	RANJIT DASH, ASSTISTANT SETTLEMENT OFFICER, CUTTACK BHARATI NAYAK VS	ADV VS	// // ()	AOR20230000872C202500086
142	D-CONTC/43162/2025	DIBYA JYOTI PARIDA, COLLECTOR AND DISTRICT MAGISTRATE, PURI BHAGIRATHI ACHARYA VS	LAXMIKANTA MOHANTY VS	// // ()	
143	D-CONTC/43164/2025	USHA PADHI, I.A.S. NINI ARUKHA VS	ADV VS	// // ()	AOR20220001600C202500136
144	D-CONTC/43165/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF WATER RESOURCES SANGRAM KISHORE SAHOO VS	ADV. VS	// // ()	
145	D-CONTC/43166/2025	MANSI NIMBHAL, IAS MAKAR BEHERA VS	ADV VS	// // ()	AOR20220001600C202500139
146	D-CONTC/43215/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF WATER RESOURCES LALATENDU PAL VS	ADV. VS	// // ()	
147	D-CONTC/43219/2025	NIRAJAN BARIK, OAS NILAKANTHA NAYAK VS	ADV. VS	// // ()	
		ANU GARG, IAS		//	

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148	D-CONTC/43223/2025	PRAFULLA KUMAR SAHU VS SAROJ KUMAR SAMAL,I.A.S.	ADV. VS	// ()	
149	D-CONTC/43226/2025	TAPAN CHANDRA DAS VS DIBYA JYOTI PARIDA, I.A.S.	ADV. VS	// ()	
150	D-CONTC/43230/2025	ANITA SINHA VS DR. N.THIRUMALA NAIK,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOR20220001535C202500209
151	D-CONTC/43232/2025	SUKANTA DASH VS SASWATI MISHRA, CEO, SILICON TECHLAB PRIVATE LIMITED	ADV VS	// ()	AOR20220001535C202500210
152	D-CONTC/43234/2025	DILLIP KUMAR MOHANTY VS YOGESH BAHADUR KHURANIA, D.G AND I.G OF POLICE,CUTTACK	ADV VS	// ()	AOR20220001535C202500211
153	D-CONTC/43236/2025	RANAJIT PATNAIK VS DEEPAK KUMAR ROUSTRAY,DIRECTOR,ACHARYA HARIHAR REGIONAL CANCER CENTRE,CUTTACK	SAMEER KUMAR DAS VS	// ()	
154	D-CONTC/43242/2025	PRAMOD KUMAR NAYAK VS V.KEERTHI VASAN,IAS	ADV. VS	// ()	
155	D-CONTC/43253/2025	KSHYANA PRABHA NAIK VS NOONSAVATH THIRUMALA NAIK,IAS	SATYA RANJAN PATI VS	// ()	
156	D-CONTC/43255/2025	PRAMOD KUMAR SWAIN VS BIRENDRA KORKARA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHORDHA	BIJAYALAXMI SAHOO VS	// ()	
157	D-CONTC/43256/2025	SIBARAM NAYAK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
158	D-CONTC/43257/2025	DASARATHI PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
159	D-CONTC/43259/2025	KAMA PARIDA	ADV.	//	

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		VS	VS	()	
160	D-CONTC/43260/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV.	//	
		GOPAL GOUDA	ADV.	//	
		VS	VS	()	
161	D-CONTC/43262/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV.	//	
		RABINDRA KUMAR PRADHAN	ADV.	//	
		VS	VS	()	
162	D-CONTC/43264/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV.	//	
		M/S STAPATI INTERIORS PRIVATE LIMITED, PURI	ADV.	//	
		VS	VS	()	
163	D-CONTC/43267/2025	RISHI SINGH,CHAIRMAN,OGB,BBSR,KHORDHA	ADV.	//	
		AKSHAY GHADAI	ADV.	//	
		VS	VS	()	
164	D-CONTC/43268/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV.	//	
		BABULI SWAIN	ADV.	//	
		VS	VS	()	
165	D-CONTC/43269/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV.	//	
		TIKAN NAYAK	ADV.	//	
		VS	VS	()	
166	D-CONTC/43270/2025	PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV.	//	
		TRILOCHAN MOHANTY	ADV.	//	AOR20220001611C202500145
		VS	VS	()	
167	D-CONTC/43271/2025	PRATIBHA DORA, REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	ADV.	//	
		KISHORE KUMAR SWAIN	ADV.	//	
		VS	VS	()	
168	D-CONTC/43272/2025	SALINI PANDIT,IAS	ADV.	//	
		KRUSHNA CHANDRA KARALI	ADV.	//	AOR20220001611C202500144
		VS	VS	()	
169	D-CONTC/43273/2025	PRATIBHA DORA, THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	ADV.	//	
		SURESH CHANDRA MURMU	ADV.	//	AOR20220001600C202500146
		VS	VS	()	
		ANU GARG, ADDL. CHIEF SECRETARY, WATER RESOURCES DEPARTMENT	ADV.	//	
170	D-CONTC/43274/2025	JANHAMANI BEHERA	SWAPNIL ROY	//	AOR20220001600C202500145
		VS	VS	()	

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171	D-CONTC/43275/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF WATER RESOURCES KRUSHNA CHANDRA BISWAL VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// // 0 //	
172	D-CONTC/43295/2025	DILIP GOUD @ DILIP GOUD VS MAGHABAN BAG,TAHASILDAR,UMERKOTE,NABARANGPUR	ADV. VS	// 0 //	
173	D-CONTC/43296/2025	KULDEEP HATI VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //	
174	D-CONTC/43300/2025	S SANYASI REDDY VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //	
175	D-CONTC/43302/2025	JIBAN KRISHNA SUNDARAY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
176	D-CONTC/43303/2025	SUSHANTA ADABARA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //	
177	D-CONTC/43304/2025	PRIYANKA MOHANTY VS BINITA SENAPATI, D.E.O., DHENKANAL	ADV. VS	// 0 //	
178	D-CONTC/43305/2025	BUDHU NAIK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //	
179	D-CONTC/43306/2025	MANMOHAN BEHERA VS ANU GARG, IAS	DEBASIS ROUT VS	// 0 //	
180	D-CONTC/43307/2025	RABIN DEEP VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //	
181	D-CONTC/43308/2025	SAURI BARIK VS PRATIBHA DORA,RTEGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //	

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182	D-CONTC/43309/2025	SAGARIKA DWARI VS MANOJ KUMAR PADHY,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0	
183	D-CONTC/43311/2025	GHASIRAM BEHERA VS JAYANTI BARIK, IAS	ADV. VS	// 0	
184	D-CONTC/43318/2025	CH.GOURIPRABHA PATNAIK VS VISHAL DEV,ADDITIONAL CHIEF SECRETARY	ADV. VS	// 0	
185	D-CONTC/43324/2025	SHYAM SUNDAR PATRA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
186	D-CONTC/43330/2025	JOGINDRA JENA VS PRATIBHA DORA.REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
187	D-CONTC/43334/2025	SUDAM CHANDRA PRADHAN VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
188	D-CONTC/43337/2025	RADHASHYAM DAS VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
189	D-CONTC/43339/2025	RABI NAIK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
190	D-CONTC/43341/2025	CHHABI NAYAK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
191	D-CONTC/43342/2025	SUDARSAN NAYAK VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
192	D-CONTC/43344/2025	KAILASH SAHOO VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0	
193	D-CONTC/43361/2025	DHANESWAR NAYAK	ADV.	//	

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		VS	VS	()	
194	D-CONTC/43362/2025	DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY SUBHANKAR TRIPATHY	ADV.	//	
		VS	VS	()	
195	D-CONTC/43366/2025	RAHUL KUMAR SINGH,VICE CHAIRMAN,CBSE,NEW DELHI PRADIPTA KUMAR DASH	ADV.	//	
		VS	VS	()	
196	D-CONTC/43369/2025	SHALINI PANDIT,IAS KANHU CHARAN MAHANTA	ADV.	//	
		VS	VS	()	
197	D-CONTC/43373/2025	DEBENDRA KORKORA,IAS RABINDRA BAISHAK	SWAPNIL ROY	//	AOR20220001600C202500147
		VS	VS	()	
198	D-CONTC/43374/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF WATER RESOURCES SANATAN DHAL	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
199	D-CONTC/43375/2025	USHA PADHI,IAS RAMESH CHANDRA SWAIN	ADV	//	AOR20220001600C202500140
		VS	VS	()	
200	D-CONTC/43377/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF WATER RESOURCES MAHESWAR DEHURI	SWAPNIL ROY	//	AOR20220001600C202500141
		VS	VS	()	
201	D-CONTC/43379/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF WATER RESOURCES KARUNAKAR BEHERA	SWAPNIL ROY	//	AOR20220001600C202500142
		VS	VS	()	
202	D-CONTC/43382/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY DEPARTMENT OF WATER RESOURCES SUNITA BARIK	ADV	//	AOD20240000639C202500041
		VS	VS	()	
203	D-CONTC/43383/2025	BABULAL BEHERA, SUPERINTENDING ENGINEER,LEFT CANAL DIVISION NO.1,SUKINDA SASHIDHAR BEHERA	ADV.	//	
		VS	VS	()	
204	D-CONTC/43384/2025	N.TIRUMALA NAIK,IAS GANGADHAR JENA	Swapnil Roy	//	AOR20220001600C202500143
		VS	VS	()	

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205	D-CONTC/43386/2025	ANU GARG, IAS, ADDITIONAL CHIEF SECRETARY TO GOVT DEPARTMENT OF WATER RESOURCES RITARANI SEN VS N.TIRUMALA NAIK,IAS	ADV. VS	// 0 //	
206	D-CONTC/43387/2025	ISWAR CHANDRA JENA VS	Swapnil Roy VS	// 0	AOR20220001600C202500144
207	D-CONTC/43391/2025	ANU GARG, IAS, ADDITIONAL CHIEF SECRETARY TO GOVT DEPARTMENT OF WATER RESOURCES KALPANA KHOSLA VS N.TIRUMALA NAIK,IAS	ADV. VS	// 0 //	
208	D-CONTC/43414/2025	SAYAD ZABIHULLAH VS DEBODUTTA PRADHAN,TAHASILDAR,SADAR,CUTTACK	ADV. VS	// 0 //	
209	D-CONTC/43415/2025	SAVITRI DEVI CHOUDHARY VS SUBHA PRAKASH KANUNGO,ADDL.TAHASILDAR	ADV. VS	// 0 //	
210	D-CONTC/43422/2025	RABINARAYAN DAS VS SURENDRA KUMAR,IAS	ADV. VS	// 0 //	
211	D-CONTC/43425/2025	SUBHADRA SATHAPATHY VS KALI RASANNA MOHAPATRA,IAS	ADV. VS	// 0 //	
212	D-CONTC/43429/2025	DR. SNEHALATA JENA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //	
213	D-CONTC/43430/2025	SUSANTA KUMAR SAHU VS MINARANI MANGAL,DEO,SUBARNAPUR	ADV. VS	// 0 //	
214	D-CONTC/43434/2025	SABYASACHI PRADHAN VS ARAVIND AGARWAL,IAS	ADV. VS	// 0 //	
215	D-CONTC/43437/2025	SASMITA MOHPATRA VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //	

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216	D-CONTC/43490/2025	JHULA DEI VS DATTATRAYA BHAUSAHEB SINDE,IAS	ADV. VS	// ()	
217	D-CONTC/43494/2025	MOTILAL BEHERA VS N.TIRUMALA NAIK,COMM-CUM-SECRETARY	ADV. VS	// ()	
218	D-CONTC/43496/2025	ASWINI KUMAR PANDA VS ASWATHI S,IAS	Krishna Chandra Sahu VS	// ()	AOD20250000180C202500190
219	D-CONTC/43498/2025	SIBABRATA NAYAK VS BIRENDRA KORKARA,DIRECTOR SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// ()	
220	D-CONTC/43503/2025	HEMANGIRI PANIGRAHI VS VEDBHUSHAN,IAS	HARIKRUSHNA PANIGRAHI VS	// ()	
221	D-CONTC/43509/2025	JYOTIBHUSAN BARIK VS J.SONAL,IAS	MANOJ KUMAR PANDA VS	// ()	
222	D-CONTC/43519/2025	LACHHAMAN ROUT VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
223	D-CONTC/43522/2025	NARENDRA BISOYI VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
224	D-CONTC/43525/2025	PRAFULLA KUMAR BEHERA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
225	D-CONTC/43527/2025	SURA NAIK VS SONAMIKA RAY,DEO,KHURDA	ADV. VS	// ()	
226	D-CONTC/43575/2025	HIROJ KUMAR ACHARYA VS ADITYA GOYAL, IAS	JAGABANDHU SAHU VS	// ()	AOR20220001487C202500085
227	D-CONTC/43577/2025	KHURSIDA KHATOON	HIMANSHU BHUSAN DASH	//	AOD20240000698C202500021

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		VS	VS	()	
228	D-CONTR/32495/2025	DR N THIRUMALA NAIK, IAS SWORNALATA PRUSTY	SAILABALA JENA	// //0	
		VS	VS	()	
229	D-CRLA/32324/2025	KHILARI RISHIKESH DNYANDEO,IPS PRASANNA KUMAR SAHOO	ASWINI SAHOO	// //	AOD20230000797C202500001
		VS	VS	()	
230	D-CRLA/32352/2025	SAINATH FRUITS CO. RASIKA @ PRAKASH PRADHANI	DIPAK RANJAN MISHRA	// TIKIRI /120 /2022	
		VS	VS	()	
231	D-CRLA/32393/2025	STATE OF ODISHA JANAKA @ RAMA PURTI	ARUNA NAYAK	// KHAMAR /123 /2023	
		VS	VS	()	
232	D-CRLA/32418/2025	STATE OF ODISHA PRADIPTA ROUT	PRAKASH KUMAR ROUT	// JENAPUR /90 /2022	AOR20220001328C202500045
		VS	VS	()	
233	D-CRLA/32533/2025	STATE OF ODISHA RANJIT NAYAK	SURYAKANTA DWIBEDI	// NAYAGARH /69 /2023	AOR20220001245C202500069
		VS	VS	()	
234	D-CRLA/32536/2025	STATE OF ODISHA JOGESWAR PRADHAN	SURYAKANTA DWIBEDI	// KUNDHEIGOLA /104 /2018	AOR20220001245C202500071
		VS	VS	()	
235	D-CRLA/32539/2025	STATE OF ODISHA RABINDRA BHOI	SURYAKANTA DWIBEDI	// THAKURGARH /18 /2018	AOR20220001245C202500072
		VS	VS	()	
236	D-CRLA/32577/2025	STATE OF ODISHA KRUSHNA CHANDRA BAG ALIAS MISHRA BAG	Suryakanta Dwibedi	// //	AOR20220001245C202500073
		VS	VS	()	
237	D-CRLA/32585/2025	STATE OF ODISHA GUJURA@DILLIP SETHY	RAMAKANTA PRADHAN	// AUL /552 /2023	
		VS	VS	()	
238	D-CRLA/32586/2025	STATE OF ODISHA RAJENDRA KUMAR KUSHUWAHA	SAPAN KUMAR LENKA	// CAPITAL P.S. /57 /2024	
		VS	VS	()	

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239	D-CRLA/32597/2025	STATE OF ODISHA PRATAP CHANDRA MISHRA VS	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /35 /2013 ()	
240	D-CRLA/32602/2025	STATE OF ODISHA(VIG.) PABITRA KUMAR SAHOO VS	RAMANI KANTA PATTANAIAK VS	// CAPITAL P.S. /235 /2015 ()	
241	D-CRLA/32611/2025	STATE OF ODISHA SAJIT KUMAR LENKA VS	DILIP KUMAR MISRA VS	// MAHILA P.S. BUXIBAZAR /82 /2024 ()	
242	D-CRLMA/32542/2025	STATE OF ODISHA GOPAL KRISHNA DASH VS	ADV. VS	// INFOCITY PS /375 /2025 ()	
243	D-CRLMC/32322/2025	STATE OF ODISHA BIMALA BEHERA VS	RAJENDRA NARAYAN ROUT VS	// KUMBHARAPARA /2 /2017 ()	AOR20220001558C202500202
244	D-CRLMC/32350/2025	STATE OF ODISHA UDAY @ UAY KUMAR SETHI @ SAMBHUNATH SETHI VS	BIJAYJYOTI SAHOO VS	// KHANTAPADA /517 /2016 ()	
245	D-CRLMC/32356/2025	STATE OF ODISHA DAMODAR PRADHANI VS	RAJIB RATH VS	// BHUBANESWAR VIGILANCE /25 /2009 ()	
246	D-CRLMC/32361/2025	STATE OF ODISHA(VIG.) SANKAR HATI VS	BIJAYA KUMAR BEHERA 1 VS	// BADABAZAR /447 /2025 ()	
247	D-CRLMC/32364/2025	STATE OF ODISHA PRAKASH PALEI@PALAI VS	SANJAY KUMAR BEHERA VS	// PARADEEP LOCK /112 /2021 ()	
248	D-CRLMC/32368/2025	STATE OF ODISHA DR. MANAS RANJAN SENAPATI VS	SHIBANI SHANKAR PRADHAN VS	// CHANDRASEKHARPUR /330 /2023 ()	
249	D-CRLMC/32376/2025	STATE OF ODISHA AMAR RANJAN DAS VS	BYOMAKESH TRIPATHY VS	// PAHALA /219 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-CRLMC/32379/2025	KOUSIK DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /194 /2025 () //	
251	D-CRLMC/32384/2025	LAXMIKANTA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MAHANGA /42 /2025 () //	AOR20220001615C202500198
252	D-CRLMC/32395/2025	MOHAN CHARAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIANTA P.S. /258 /2017 () //	
253	D-CRLMC/32405/2025	CHARLES DEEP LAKRA VS ROSE PRIYA LAKRA	GHANASHYAM NAMTOAR VS	/ /0 () //	
254	D-CRLMC/32408/2025 CRLMC/4364/2025	SHANKAR BAISHNAB VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000169/2023	AOD20240000239C202500027
255	D-CRLMC/32414/2025	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /160 /2024 () //	AOR20230000065C202500030
256	D-CRLMC/32421/2025	TILEI@TRILOCHAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /67 /2023 () //	
257	D-CRLMC/32430/2025	RUDRA SEKHAR DALEI @ RUDRASEKHAR DALAI @SURYAKANTA DWIBEDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
258	D-CRLMC/32437/2025	BALARAM NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BHANJANAGAR /345 /2018 () //	AOD20220003315C202500068
259	D-CRLMC/32439/2025	BALARAM NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /157 /2018 () //	AOD20220003315C202500069
260	D-CRLMC/32440/2025	SK GARIB VS STATE OF ODISHA	KULDEEP MOHANTY VS	RUPSA /95 /2025 () //	AOD20240000012C202500242
261	D-CRLMC/32447/2025	BIKASH CHANDRA SAHU	JUGALA KISHORE PANDA	PARJANG /287 /2022	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-CRLMC/32453/2025	BALIA @ SANURJA KANHAR	BIKASH KARNA	BAUNISUNI /57 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLMC/32455/2025	BARUNA SAMAL	JUGALA KISHORE PANDA	PARJANG /105 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLMC/32457/2025	DEBASRITA PANI	BIDYADHAR PANDA	DUNGURIPALI /109 /2025	AOR20220001945C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLMC/32459/2025	BIJAY KUMAR MOHANTA	HEMANTA KUMAR MOHANTA	JASHIPUR /157 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-CRLMC/32468/2025	BRISHNU RAY@BISHNU RAY	ANIRUDHA DAS	UMERKOTE /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-CRLMC/32479/2025	RAJU MAHANANDA	BIJAYA KUMAR RAGADA	JAMANKIRA /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-CRLMC/32487/2025	MEDHA@DARASHAN KANHAR	BIKASH KARNA	BAUNISUNI /57 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-CRLMC/32488/2025	PRAMILA ROUT @ BENGA	PRAVASH CHANDRA JENA	RAJNAGAR /61 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-CRLMC/32508/2025	HEMANT KUMAR MOHAPATRA	JAYDEEP PAL	DHENKANAL TOWN /732 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-CRLMC/32510/2025	KRUSHNA CHANDRA BARIK	DAYANIDHI MISHRA	BAGDIA /24 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-CRLMC/32531/2025	SHREE BARENDRA PRUSTI @ BARENDRA PUSTI	SURYAKANTA DWIBEDI	BHOGRAI /233 /2010	AOR20220001245C202500070
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-CRLMC/32541/2025	STATE OF ODISHA LUKESWAR UPADHYAYA VS	GOPAL PRASAD LAL VS	// KHETRARAJPUR /237 /2025 ()	AOR20220002350C202500022
274	D-CRLMC/32543/2025	STATE OF ODISHA DILESWAR SAHOO VS	JASHOBANTA DASH VS	// //0 ()	
275	D-CRLMC/32548/2025	STATE OF ODISHA SUJIT KHATUA VS	MANAS KUMAR CHAND VS	// MANAMUNDA /239 /2024 ()	
276	D-CRLMC/32549/2025	STATE OF ODISHA RAJENDRA GOUDA VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /2 /2013 ()	
277	D-CRLMC/32554/2025	STATE OF ODISHA MITU @ ABHAYA KUMAR MOHANTY VS	JYOTIRMAY GUPTA VS	// PIPLI /62 /2016 ()	
278	D-CRLMC/32559/2025	STATE OF ODISHA RABINDRA BEHERA @ RABI VS	BIJAYA KUMAR SAHOO VS	// BHANJANAGAR /72 /2014 ()	
279	D-CRLMC/32566/2025	STATE OF ODISHA DEBABRATA DHUPAL VS	PRATIK NAYAK VS	// BURLA /368 /2025 ()	
280	D-CRLMC/32568/2025	STATE OF ODISHA SATYA RANJAN PATRA VS	DEEPAK KU SAHOO VS	// PATKURA /322 /2021 ()	
281	D-CRLMC/32572/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// BARAMBA /290 /2025 ()	
282	D-CRLMC/32574/2025	STATE OF ODISHA BIREN KUMAR PATI VS	PRASANTA KUMAR JENA VS	// PLANTSITE /263 /2016 ()	
283	D-CRLMC/32581/2025	STATE OF ODISHA SANJAY KUMAR SAHU ALIAS SANJYA KUMAR SAHOO VS	HOUMYA RANJAN PRADHAN VS	// // ()	AOD20240000490C202500024
		STATE OF ODISHA		//	

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284	D-CRLMC/32606/2025	SEVAK SINGH CHAUHAN VS STATE OF ODISHA	PRABHAV BEHERA VS	/ / 0 () //	
285	D-CRLMC/32621/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /314 /2024 () //	
286	D-CRLMP/32374/2025	SANTILATA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
287	D-CRLMP/32380/2025	MANORANJAN PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
288	D-CRLMP/32382/2025	NANDA KISHORE PANIGRAHI VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	/ / 0 () //	
289	D-CRLMP/32383/2025	CHINMAYEE KABATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
290	D-CRLMP/32388/2025	MANAS BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
291	D-CRLMP/32397/2025	SIDHARTHA PRUSTY VS STATE OF ODISHA	SAILABALA JENA VS	/ / 0 () //	
292	D-CRLMP/32407/2025	SANIL BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ / 0 () //	
293	D-CRLMP/32436/2025	SATYABHAMA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	/ / 0 () //	
294	D-CRLMP/32461/2025	BHAGIRATHI DAS VS STATE OF ODISHA	PARSURAM PANDA VS	/ / 0 () //	
295	D-CRLMP/32464/2025	GEETANJALI RANA	ANIRUDHA DAS	/ / 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-CRLMP/32517/2025	PABITRA KUMAR ROUT	AGASTI KANUNGO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-CRLMP/32523/2025	DR. NIHAR RANJAN PATRA	DEBA KUMAR RATH	/ /0	
		VS	VS	()	
		ADYASA PATRA		//	
298	D-CRLMP/32532/2025	ARAKSHIT SAMANTRAY	PRADEEP KUMAR DASH	/ /	AOR20220002710C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-CRLREV/32358/2025	BAIJAYANTI PALTASINGH@RAY	RAMDAS ACHARY	MAHILA P.S.(BBSR) /124 /2022	
		VS	VS	()	
		SUBHAM RAY		//	
300	D-CRLREV/32401/2025 CRLREV/803/2025	SAATCHIDANANDA CHINTAMANI BEHERA	UMA CHARAN MISHRA	/ /0	
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha )	
		MAHESWAR MOHANTY		CRA/0000143/2024	
301	D-CRLREV/32409/2025	RAMESH CH. BEHERA	DHRUBA CHARAN ROUT	NISCHINTAKOILI /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-CRLREV/32462/2025	SNEHALATA KARADA	SOUBHAGYA KUMAR DASH	SERANGO /19 /2005	AOR20220001631C202500282
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-CRLREV/32484/2025	SUBHRAJIT JENA	BHARAT BHUSAN ROUSTRAY	ANGUL SADAR PS /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-CRLREV/32491/2025	JOGENDRA DALEI	SANGRAM SENAPATI	KABISURYANAGAR /294 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-CRLREV/32493/2025	KUMUDINI KUIMURA	BIBHUTI RANJAN MOHANTY	REAMAL /224 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-CRLREV/32501/2025	MANAS RANJAN DAS	BASUDEV PUJARI	BEGUNIA P.S. /149 /2021	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-CRLREV/32505/2025	STATE OF ODISHA PRAVANJAN BEURA VS SHRABANI PRIYADARSHINI MALLA@BEURA	SUJATA JENA VS	// JAGATSINGPUR /13 /2019 ()	
308	D-CRP/43354/2025	SHIV PRASAD GUPTA VS SHYAM PRASAD GUPTA	MAHESWAR MOHANTY VS	// () //	
309	D-CRP/43535/2025	M/S ELE ANIMATIONS (P) LTD., BBSR VS SATYA SWAGAT MOHANTY	GYAN S SAMANTRAY VS	// () //	
310	D-FAO/43184/2025	RAMA PUJARI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
311	D-FAO/43186/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA VS PURNANANDA SWAIN	NIBEDITA MOHANTY VS	// () //	
312	D-FAO/43188/2025	MANDODARI SETHY VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
313	D-FAO/43189/2025	ALMANI BINDHANI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
314	D-FAO/43470/2025	CHHABILABALA MISHRA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// () //	
315	D-FAO/43473/2025	GAJENDRA KUMAR SINGH VS G.M.,HINGULA AREA, MAHANADI COAL FIELDS LTD.(MCL),ANGUL	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// () //	
316	D-FAO/43476/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS AKASH@DHANANJAYA JENA	ADAM ALI KHAN VS	// () //	
317	D-LAA/43426/2025	SANJIB KUMAR MOHAPATRA VS ZONAL OFFICER CUM LAND ACQUISITION OFFICER, DHENKANAL	M. BALAKRISHNA RAO VS	// () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-LAA/43500/2025	N BHAGYALAXMI VS STATE OF ODISHA LAND ACQUISITION OFFICER	SRI AKASH KUMAR PATTAJOSHI VS STATE OF ODISHA LAND ACQUISITION OFFICER	// 0 //	AOR20220001834C202500067
319	D-MACA/43191/2025	ALPANA BEHERA VS ASHOK KUMAAR ROUL	BISHNU BRATA SINGH VS ASHOK KUMAAR ROUL	// 0 //	
320	D-MACA/43196/2025	DINABANDHU MOHAPATRA VS RAMKISHORE SHARMA	PRADEEP KUMAR MISHRA VS RAMKISHORE SHARMA	// 0 //	
321	D-MACA/43200/2025	LAXMIDHAR DEHURY VS M/S. SAI KEERTI ASSOCIATES, BHADRAK	PRADEEP KUMAR MISHRA VS M/S. SAI KEERTI ASSOCIATES, BHADRAK	// 0 //	
322	D-MACA/43327/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS TAPASWINI PANDA	ADAM D. KHAN VS TAPASWINI PANDA	// 0 //	
323	D-MACA/43482/2025	B.M.,CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD.,CUTTACK VS SAKUNTALA KISHAN	ADAM D. KHAN VS SAKUNTALA KISHAN	// 0 //	
324	D-MACA/43589/2025	CHANCHALA BODRA VS ASHOK KUMAR BARIK	KULDEEP MOHANTY VS ASHOK KUMAR BARIK	// 0 //	AOD20240000012C202500244
325	D-MATA/43276/2025	JITENDRA BAL VS BISHNUPRIYA SAMAL	DEBIDUTTA MOHAPATRA VS BISHNUPRIYA SAMAL	// 0 //	AOD20220004576C202500051
326	D-MATA/43315/2025	SABITRI MOHARANA VS GANESH MOHARANA	AMIT PRASAD BOSE VS GANESH MOHARANA	// 0 //	
327	D-MATA/43319/2025	SABITRI MOHARANA VS GANESH MOHARANA	AMIT PRASAD BOSE VS GANESH MOHARANA	// 0 //	
328	D-MATA/43328/2025	MONALISHA MISHRA VS DEBASIS SARANGI	AMITAV TRIPATHY VS DEBASIS SARANGI	// 0 //	
329	D-MATA/43502/2025	DR NEELAM KUMARI PRIYADARSHI	Soubhagya Kumar Dash	//	AOR20220001631C202500286

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DR SURENDRA KUMAR		//	
330	D-MATA/43533/2025	ANIRUDHA PATRA	PRANAYA SWAIN	//	
		VS	VS	0	
		SOUMYA DAS		//	
331	D-RPFAM/43251/2025	KUMUD MANGARAJ	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		PRAVATI MANGARAJ		//	
332	D-RPFAM/43421/2025	SUKANTILATA BEHERA @ SANKHUA	PRASANTA KUMAR SAHOO	//	
		VS	VS	0	
		BUDHIRAM BEHERA		//	
333	D-RPFAM/43489/2025	AMARENDRA DAS	HIMANSU BHUSAN SUTAR	//	
		VS	VS	0	
		RASMITA DAS		//	
334	D-RPFAM/43542/2025	DIPAK RANJAN SUTAR @ DEEPAK RANJAN SUTAR	GYANA RANJAN DHAL	//	
		VS	VS	0	
		ARUNDHATI OJHA		//	
335	D-RPFAM/43553/2025	GOPINATH SAHU	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PRATIMA PRADHAN		//	
336	D-RPFAM/43581/2025	MANAS RANJAN SETHI	GHANASHYAM MUDULI	//	AOR20220002820C202500018
		VS	VS	0	
		JYOTSHNARANI SHEET		//	
337	D-RSA/43393/2025	BUDUJ MAJHI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		GOVINDA MAJHI		//	
338	D-RSA/43404/2025	SANJAY KUMAR SAHU	PRATYUSHA NAIDU	//	
		VS	VS	0	
		AJI PRADHAN@JENA		//	
339	D-RSA/43571/2025	SUSANTA RANA	DEBABRATA DASH	//	AOD20250001182C202500001
		VS	VS	0	
		KESHABA BAG		//	
340	D-RVWPET/43209/2025	SUMAN DEBI PODDAR	ADV.	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		D.M., ORIENTAL INSURANCE CO. LTD., BBSR		//	
341	D-RVWPET/43283/2025	AKHAYA KUMAR SAHOO	SUBASH CH PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-RVWPET/43370/2025	YAKUB ALI SHA	SAMIR KUMAR MISHRA (SR. ADV.)	//	
		VS	VS	()	
		UNION OF INDIA		//	
343	D-TRP(C)/43541/2025	SWAGATIKA PANDA	BISWAJIT PASAYAT	//	
		VS	VS	()	
		JAYARAM KRISHNA RATH		//	
344	D-TRPCRL/32525/2025	PRITISH PARIDA	PRASANTA KUMAR SAHOO	PIPLI /457 /2024	
		VS	VS	()	
		SUBHADARSHINI DASH @ PARIDA		//	
345	D-WA/43167/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500431
		VS	VS	()	
		REENAKANTI DUNG DUNG		//	
346	D-WA/43168/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500411
		VS	VS	()	
		SILULATA MALLICK		//	
347	D-WA/43169/2025	SECRETARY OF HOME DEPT	GOVT OF ODISHA	//	LOD20240000172C202500412
		VS	VS	()	
		NIRUPAMA MAHAPATRA		//	
348	D-WA/43170/2025	DIRECTORATE OF ENFORCEMENT, SHIMLA	SIDHARTHA MISHRA	//	
		VS	VS	()	
		SHAKTI RANJAN DASH		//	
349	D-WA/43171/2025	SECRETARY OF HOME DEPT	GOVT OF ODISHA	//	LOD20240000172C202500413
		VS	VS	()	
		JYOTSNA RANEE PRADHAN		//	
350	D-WA/43172/2025	SECRETARY OF HOME DEPT	GOVT OF ODISHA	//	LOD20240000172C202500414
		VS	VS	()	
		PUSPARANI NAIK		//	
351	D-WA/43173/2025	SECRETARY OF HOME DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500432
		VS	VS	()	
		JANMITA SASMAL		//	

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352	D-WA/43176/2025	SECRETARY OF HOME DEPT VS BUDHARAY MAJHI	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500433
353	D-WA/43178/2025	SECRETARY OF HOME DEPT VS SANJUKTA BEHERA	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500434
354	D-WA/43505/2025	SECRETARY OF HOME DEPT VS ITIPRIYA DAS	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500437
355	D-WA/43506/2025	SECRETARY OF HOME DEPT VS MONALISA PRADHAN	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500435
356	D-WA/43507/2025	SECRETARY OF HOME DEPT VS JAYASHREE DAS	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202500415
357	D-WA/43510/2025	SECRETARY OF HOME DEPT VS MAHIMAI HEMBRAM	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500436
358	D-WA/43512/2025	SECRETARY OF HOME DEPT VS BASUDHA KHUNTIA	AGODISHA VS	// 0 //	LOD20240000200C202500434
359	D-WA/43514/2025	SECRETARY OF HOME DEPT VS SUBASH CHANDRA MUDULI	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202500416
360	D-WA/43517/2025	SECRETARY OF HOME DEPT VS MANORAMA SWAIN	AGODISHA VS	// 0 //	LOD20240000200C202500436
361	D-WA/43520/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS BUDHIRAM DAS	AGODISHA VS	// 0 //	LOD20240000200C202500435
362	D-WP(C)/43138/2025 WP(C)/29857/2025	ARCHANA NATH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
363	D-WP(C)/43140/2025	M/S.INDIAN HEAVY CARGO MOVERS, JAJPUR	SITANSU MOHAN SINGH	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/29859/2025	VS STATE OF ODISHA	VS	() //	
364	D-WP(C)/43141/2025	RASHMITA MALLICK VS STATE OF ODISHA	SOHARDDA SUMAN VS	// ()	AOR20220001450C202500001
365	D-WP(C)/43142/2025	ARABINDA SWAIN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// ()	
366	D-WP(C)/43143/2025	THE BRANCH MANAGER PNB MET LIFE INSURANCE VS DAM BEHERA	MOULAN KUMAR ROUT VS	// ()	AOR20230000872C202500088
367	D-WP(C)/43144/2025	M/S.SAMARENDRA KUMAR RAY, BBSR VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR	RAMESH CHANDRA JENA VS	// ()	
368	D-WP(C)/43145/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// ()	AOR20230000872C202500090
369	D-WP(C)/43146/2025	UNION OF INDIA VS J. KRISHNA KUMARI	MILLON KUMAR, C.G.C VS	// ()	AOR20220001353C202500010
370	D-WP(C)/43147/2025	RAJESH CHANDRA PATI VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// ()	AOR20220001353C202500011
371	D-WP(C)/43148/2025	SRIDHAR TRIPATHY VS THE SUB COLLECTOR, NILAGIRI, BALASORE	BIRAJA PRASANNA DAS VS	// ()	
372	D-WP(C)/43149/2025	HARYAKSHYA TRIPATHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// ()	
373	D-WP(C)/43150/2025 WP(C)/29815/2025	GOLAP NAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// ()	
374	D-WP(C)/43152/2025	MOHAN MIRDHA VS	RAMESH KUMAR PATI VS	// ()	AOR20220004530C202500012

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375	D-WP(C)/43155/2025	SURATHA MIRDHA MANIRANJAN PRADHAN VS	KISHORE CHANDRA MOHANTY VS	// // ()	AOR20230000823C202500002
376	D-WP(C)/43156/2025	SAROJ PANDA, THE BRANCH MANAGER, , ICICI BANK LTD SUCHISMITA RATH VS	BIJAYA KUMAR ROUTRAY VS	// // ()	
377	D-WP(C)/43158/2025	STATE OF ODISHA DOLAMANJARI SAHU VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500062
378	D-WP(C)/43160/2025	STATE OF ODISHA DUKHITA BARSATIA VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500063
379	D-WP(C)/43161/2025	STATE OF ODISHA NALINI PRAVA ROUT VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500064
380	D-WP(C)/43163/2025 WP(C)/29820/2025	STATE OF ODISHA DEBAPRIYA PATRA VS	SUBHADUTTA ROUTRAY VS	// // ()	
381	D-WP(C)/43174/2025	STATE OF ODISHA SATYABANA PARIDA VS	SHAMBHU CHARAN NATH SHARMA VS	// // ()	
382	D-WP(C)/43177/2025	STATE OF ODISHA RINA PRADHAN VS	BIRANCHI NARAYAN RATH VS	// // ()	
383	D-WP(C)/43180/2025	DEBARAJ PRADHAN PITAMBAR PALAI VS	MANOJA KUMAR KHUNTIA VS	// // ()	
384	D-WP(C)/43181/2025	STATE OF ODISHA UNION OF INDIA VS	MILLON KUMAR VS	// // ()	
385	D-WP(C)/43183/2025	J.KRISHNA KUMARI SATYABRATA MANDAL VS	MANOJA KUMAR KHUNTIA VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/43185/2025	DEBRAJ GOLORY VS STATE OF ODISHA	PAMI RATH VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/43187/2025	GANESH DAS VS STATE OF ODISHA	PRATYASISH MOHANTY VS STATE OF ODISHA	// 0 //	
388	D-WP(C)/43190/2025	SAHIL KHORA VS STATE OF ODISHA	SONALI PRUSTY VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/43192/2025	DIPTI RANJAN SWAIN VS STATE OF ODISHA	SONALI PRUSTY VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/43193/2025	SUBHADARSHANI GHOSH VS STATE OF ODISHA	SONALI PRUSTY VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/43194/2025	PRAFULLA KUMAR MALLICK VS STATE OF ODISHA	PITAMBAR PANDA VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/43195/2025	JAGANATH BADATYA VS STATE OF ODISHA	PRATYASISH MOHANTY VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/43197/2025	DHUSASAN MUKHI VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// 0 //	
394	D-WP(C)/43198/2025	RAMAHARI SWAIN VS STATE OF ODISHA	SONALI PRUSTY VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/43199/2025	MITANJALI CHIHNARA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS STATE OF ODISHA	// 0 //	AOD20220001936C202500060
396	D-WP(C)/43201/2025	YANGTASENI BARIK VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/43202/2025	SHYAM SUNDAR MAHANTY	GOPINATH SETHI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
398	D-WP(C)/43203/2025	STATE OF ODISHA SRIKANTA NANDA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
399	D-WP(C)/43204/2025	STATE OF ODISHA JOGESWAR PANDA	GOPINATH SETHI	//	
		VS	VS	0	
400	D-WP(C)/43205/2025	STATE OF ODISHA DR. NIRANJAN ROUT	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
401	D-WP(C)/43206/2025	STATE OF ODISHA LAXMI KANTA PATTANAYAK	GOPINATH SETHI	//	
		VS	VS	0	
402	D-WP(C)/43207/2025	STATE OF ODISHA SUB DIVISIONAL OFFICER-II, SAMBALPUR	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
403	D-WP(C)/43208/2025	SAROJ KUMAR MOHANTY SANDHYARANI DASH @ MOHAPATRA	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
404	D-WP(C)/43210/2025 WP(C)/29844/2025	STATE OF ODISHA IPSITA MOHANTA	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
405	D-WP(C)/43211/2025	STATE OF ODISHA MANORANJAN SAHOO	RAJIB RATH	//	
		VS	VS	0	
406	D-WP(C)/43212/2025	STATE OF ODISHA JOGENDRA PURTY	SOM SEKHAR RATH	//	
		VS	VS	0	
407	D-WP(C)/43213/2025	STATE OF ODISHA HIMADRI BISWAL	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		MANAGER ORIENTAL INSURANCE COMPANY LTD., BBSR		//	
408	D-WP(C)/43214/2025	MAYADHAR DHARUA	KISHROE CHANDRA PRADHAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/43216/2025	STATE OF ODISHA SUSMITA JENA VS	ASHOK KUMAR SAHOO VS	// // 0	
410	D-WP(C)/43217/2025	STATE OF ODISHA MANAS PADHAN VS	KISHORE CHANDRA PRADHAN VS	// // 0	
411	D-WP(C)/43218/2025	STATE OF ODISHA NAKA RAMUDU @ N.RAMUDU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
412	D-WP(C)/43220/2025	STATE OF ODISHA SUKANTA SAHU @ SUKANTA KISHORA SAHU VS	NIRANJAN SINGH (1) VS	// // 0	
413	D-WP(C)/43221/2025	STATE OF ODISHA SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION VS GOLEKHA CHANDRA TRIPATHY	SHASHANKA SHEKHAR PATRA VS	// // 0	
414	D-WP(C)/43222/2025	STATE OF ODISHA SUPERINTENDING ENGINEER PUBLIC HEALTH DIVISION VS BALABHADRA PRASAD DAS	SHASHANKA SHEKHAR PATRA VS	// // 0	
415	D-WP(C)/43224/2025	BATAKRISHNA ROUT VS	SUSHREE SANGITA PASAYAT VS	// // 0	
416	D-WP(C)/43227/2025 WP(C)/29860/2025	STATE OF ODISHA TIRTHABASI BEHERA VS	PRAKASH KUMAR MISHRA VS	// // 0	
417	D-WP(C)/43228/2025	STATE OF ODISHA SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION VS RAMA CHANDRA TRIPATHY	SHASHANKA SHEKHAR PATRA VS	// // 0	
418	D-WP(C)/43229/2025	PRABIN KUMAR PATRA VS	AKSHAYA KUMAR JENA VS	// // 0	
419	D-WP(C)/43231/2025	STATE OF ODISHA SUPERINTENDING ENGINEER PUBLIC HEALTH DIVISION VS MINAKETAN BEHERA	SHASHANKA SHEKHAR PATRA VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/43233/2025 WP(C)/29924/2025	DULAL RAY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
421	D-WP(C)/43235/2025 WP(C)/29863/2025	MINAKETAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
422	D-WP(C)/43237/2025	DHANAMANDALA GRAMODYOGA SANGATHAN, CUTACK VS STATE OF ODISHA	ANIL KUMAR MOHAPATRA VS	// 0 //	
423	D-WP(C)/43238/2025 WP(C)/29796/2025	HADU PALTASINGH VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //	
424	D-WP(C)/43239/2025	SK.MOHOMAD AKHLAQUE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
425	D-WP(C)/43240/2025	CHHABILA NAIK VS DIRECTOR (ST) CUM-SPECIAL SECY ST AND SC DEVELOPMENT, BBSR	DINESH KUMAR PANDA VS	// 0 //	
426	D-WP(C)/43243/2025	GOKUL KHALKO VS THE COLLECTOR AND DISTRICT MAGISTRATE, SAMBALPUR	DINESH KUMAR PANDA VS	// 0 //	
427	D-WP(C)/43244/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
428	D-WP(C)/43245/2025	SUSHANTA KUMAR KATUAL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
429	D-WP(C)/43246/2025	KRUPASINDHU KACHIM VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
430	D-WP(C)/43247/2025	SUKANT PATTANAİK VS THE CHIEF COMMISSIONER CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202500021
431	D-WP(C)/43248/2025	ARPAN KUMAR PATRA	NIRMAL CHANDRA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-WP(C)/43249/2025	BIDYA BHARATI SAHOO		//	
		ABHIMANYU BEHERA	SANDHYARANI PANI	//	AOR20230000010C202500085
		VS	VS	()	
433	D-WP(C)/43250/2025	STATE OF ODISHA		//	
		SUNIL KUMAR BEHERA	MANOJ KUMAR PANDA	//	
		VS	VS	()	
434	D-WP(C)/43252/2025	STATE OF ODISHA		//	
	WP(C)/29846/2025	RAHUL BHAKAT	SUPRIYO RANJAN MAHAPATRA	//	AOR20220001684C202500005
		VS	VS	()	
435	D-WP(C)/43261/2025	UNION OF INDIA		//	
		SRIKANT SARANGO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
436	D-WP(C)/43263/2025	STATE OF ODISHA		//	
		SAUBHAGYA MANJARI MISHRA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
437	D-WP(C)/43265/2025	STATE OF ODISHA		//	
		HEMANT KUMAR PATTNAIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
438	D-WP(C)/43266/2025	STATE OF ODISHA		//	
		BIDYADHAR PATRA	SAILAZA NANDAN DAS	//	
		VS	VS	()	
439	D-WP(C)/43277/2025	STATE OF ODISHA		//	
		SANTOSH KUMAR SHOO	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
440	D-WP(C)/43278/2025	STATE OF ODISHA		//	
		RITIK MOHAPATRA	RAJA KISHORE SAHOO	//	
		VS	VS	()	
441	D-WP(C)/43279/2025	SPECIAL OPERATION GROUP , POLICE PARED GROUND, GUJURAT		//	
		ANASUYA BISWAL	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
442	D-WP(C)/43280/2025	REGISTRAR. SHIR JAGANNATH SANSKRIT VISHVA VIDYALAYA, PURI		//	
		LAXMIDHAR BEHURA	ARIJEET MISHRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/43281/2025	THE COLLECTOR, JAJPUR GIRIDHAR CHOUDHURY VS STATE OF ODISHA	NISHAT AFREEN VS	// // 0 //	
444	D-WP(C)/43282/2025	UNION OF INDIA VS DR. ASHOK KUMAR PANDA	SATYA SINDHU KASHYAP VS	// // 0 //	
445	D-WP(C)/43284/2025	ANITA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// // 0 //	
446	D-WP(C)/43285/2025	M/S MURLIDHAR SAHOO VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// // 0 //	AOR20220001523C202500123
447	D-WP(C)/43286/2025	BENUDHAR ROURAY VS STATE OF ORISSA	AJIT CHANDRA MOHAPATRA VS	// // 0 //	
448	D-WP(C)/43287/2025	TANU DAS VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// // 0 //	AOD20220003315C202500067
449	D-WP(C)/43288/2025	SUBODHA CHANDRA MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //	AOR20220001600C202500138
450	D-WP(C)/43289/2025	BAISHNAB CHARAN SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //	AOR20220001600C202500137
451	D-WP(C)/43290/2025	AJIT KUMAR DUTTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //	AOR20220001328C202500046
452	D-WP(C)/43292/2025	PRAFULLA KUMAR SENAPATI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// // 0 //	
453	D-WP(C)/43293/2025 WP(C)/29874/2025	DEV KARMAKAR VS STATE OF ODISHA	PITAMBER JENA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/43294/2025	THE SUNDERGARH REGIONAL MARKETING COOPERATIVE SOCIETY, SUNDERGARH VS STATE OF ODISHA	PRASANTA KUMAR SETHY VS SUBASH CH PANI	// () //	
455	D-WP(C)/43297/2025	MADHUBASANTI GANANATYA, BHADRAK VS STATE OF ODISHA	SUBASH CH PANI VS UPENDRA KUMAR SAMAL	// () //	
456	D-WP(C)/43298/2025	PRAMOD NAYAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS SUBRAT MISHRA	// () //	
457	D-WP(C)/43299/2025	M/S NIGAM MULTI PROJECT, JAGATSINGHPUR VS INDIAN OIL CORPORATION LIMITED, NEW DELHI	SUBRAT MISHRA VS SUBASH CH PANI	// () //	
458	D-WP(C)/43301/2025	PRASANTA KUMAR SETHY VS STATE OF ODISHA	SUBASH CH PANI VS SIDHESWAR MALLIK	// () //	
459	D-WP(C)/43310/2025	NAMITA DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS MANAB LAL AGARWAL	// () //	
460	D-WP(C)/43312/2025	M/S.BASANTILATA SHASHIKANTA SAHOO, KENDRAPARA VS JOINT COMMISSIONER, BBSR	MANAB LAL AGARWAL VS MANAS RANJAN DASH	// () //	
461	D-WP(C)/43313/2025	BASANTI MAHARANA VS STATE OF ODISHA	MANAS RANJAN DASH VS ATUL TRIPATHY	// () //	AOR20220002374C202500171
462	D-WP(C)/43314/2025	SHAKTI PRASAD NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS P. ANUP DASH	// () //	AOD20240000618C202500158
463	D-WP(C)/43316/2025 WP(C)/29905/2025	MENAKA KUMARI DAS VS STATE OF ODISHA	P. ANUP DASH VS PRAFULLA CHANDRA ACHARYA	// () //	AOR20220001390C202500066
464	D-WP(C)/43317/2025	JOGENDRANATH MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS RANJIT MOHANTY	// () //	
465	D-WP(C)/43320/2025	SUNIA MURMU	RANJIT MOHANTY	//	AOD20240000639C202500042

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/43321/2025	MINASI RAITA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500287
		VS	VS	()	
		SUNIL RAITA		//	
467	D-WP(C)/43322/2025	M/S. ROYAL SECURITY SERVICE, BOLANGIR	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		ASST.COMMISSIONER, GST AND CENTRAL EXCISE, SAMBALPUR		//	
468	D-WP(C)/43323/2025	GANESH CHANDRA MOHANTY	KISHORE KUMAR MISHRA	//	AOD20250000498C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/43325/2025	JINDAL STEEL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
	WP(C)/29897/2025	VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/43326/2025	BISWAMBAR SAHOO	ATUL TRIPATHY	//	AOD20240000618C202500157
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/43329/2025	BEBBY BISWAL	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/43331/2025	AJIT PRASAD TIWARI	SANGRAMJIT PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-WP(C)/43332/2025	JHARANA NAIK	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-WP(C)/43333/2025	MAA MANGALA SELF HELP GROUP, BHANJANAGAR, KANAKPUR	RAJESH KUMAR RAASAD PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/43335/2025	LIPIRANI NAIK	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-WP(C)/43336/2025	INDRANI MAHANTA	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/43338/2025	STATE OF ODISHA SANGITA PATEL VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
478	D-WP(C)/43340/2025	STATE OF ODISHA RABI NARAYAN SAHU VS	HARIPAD MOHANTY VS	// // 0	
479	D-WP(C)/43343/2025	STATE OF ODISHA MADHABI DEHERIA VS	BIVUDATTA CHALAN VS	// // 0	
480	D-WP(C)/43345/2025	SECRETARY, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA PRAVAKAR JENA VS	AMIT PRASAD BOSE VS	// // 0	
481	D-WP(C)/43347/2025	STATE OF ODISHA SATYABAN MALLIK VS	KUNAL KUMAR SWAIN VS	// // 0	
482	D-WP(C)/43348/2025	STATE OF ODISHA SURYAKANTA KANHAR VS	BIVUDATTA CHALAN VS	// // 0	
483	D-WP(C)/43349/2025	SECRETARY, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA NAMITA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
484	D-WP(C)/43350/2025	STATE OF ODISHA PRATAP KUMAR NAYAK VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
485	D-WP(C)/43351/2025	STATE OF ODISHA PANIR PUSKAR SAGAR @ PANEER PUSKAR SAGAR VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
486	D-WP(C)/43352/2025	STATE OF ODISHA KIRTTAN BIHARI SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
487	D-WP(C)/43353/2025	STATE OF ODISHA MANORANJAN SRICHANDAN VS	AMITAV DAS VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :22/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
488	D-WP(C)/43355/2025	NABIN PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
489	D-WP(C)/43356/2025	TANKADHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
490	D-WP(C)/43357/2025	TARANI KUMAR CHOUDHURY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
491	D-WP(C)/43358/2025	PREMANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
492	D-WP(C)/43359/2025	HEMANTA BISWAL VS UNION OF INDIA	RAMDAS ACHARY VS	// 0 //	
493	D-WP(C)/43363/2025	BIRANCHI NARAYAN SWAIN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
494	D-WP(C)/43364/2025	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //	
495	D-WP(C)/43365/2025	DR.SANTOSH KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
496	D-WP(C)/43367/2025	JAGATPATI MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
497	D-WP(C)/43368/2025	BISWAJIT MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
498	D-WP(C)/43371/2025	HIMANSU SEKHAR MISRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
499	D-WP(C)/43372/2025	JINASIS SAW	ADYASIDHI MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/43376/2025	PITABASH PATTNAYAK	HARIHAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/43378/2025	SAYED IFTEKHAR	TRILOCHAN BARIK	//	
		VS	VS	0	
		SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//	
502	D-WP(C)/43380/2025	CHITTARANJAN MAHARANA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/43381/2025	BHABANI SANKAR PANIGRAHY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/43388/2025	SWAPNESH MOHAPATRA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/43389/2025	BAIJAYANT KUMAR BEHERA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, ANGUL		//	
506	D-WP(C)/43390/2025	JAMUNA PARIDA	MADAN MOHAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/43392/2025	AVAYA KESARI PARICHHA PATTNAIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/43394/2025	RAJAT KUMAR MANDAL	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/43395/2025	KSHIRABATI MEHER	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/43397/2025	BHRAMARABAR NAYAK	KISHORE KUMAR MISHRA	//	
		VS	VS	0	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
511	D-WP(C)/43398/2025	COLLECTOR DHENKANAL BHUMISUTA MEHER VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// // 0 //	
512	D-WP(C)/43399/2025	GOPABANDHU PRADHAN VS STATE OF ORISSA	MAHESWAR MOHANTY VS	// 0 //	
513	D-WP(C)/43400/2025	ARUN KUMAR PATNAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
514	D-WP(C)/43401/2025	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
515	D-WP(C)/43402/2025	LAXMINARAYANA SANDHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
516	D-WP(C)/43403/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
517	D-WP(C)/43405/2025	BIJAY KUMAR SAMANTARAY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
518	D-WP(C)/43406/2025	SWARUP PRAKASH SHEE VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
519	D-WP(C)/43407/2025	SAMBHUNATH SINGH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
520	D-WP(C)/43408/2025	BABITA DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
521	D-WP(C)/43410/2025	PRIYANKA SAMANT VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
522	D-WP(C)/43411/2025	SWADHIN KUMAR PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
523	D-WP(C)/43412/2025	JANMEJAYA JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
524	D-WP(C)/43413/2025	GAJENDRA ROUT VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //	
525	D-WP(C)/43417/2025	SANTOSH ROUTARAY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
526	D-WP(C)/43418/2025	JUGAL KISHROE BEBARTTA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //	
527	D-WP(C)/43419/2025	GOLAK CHANDRA MAHARANA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
528	D-WP(C)/43420/2025	BISHNU PRASAD BALIARSINGH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
529	D-WP(C)/43423/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
530	D-WP(C)/43424/2025	PARESH KUMAR MALLICK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
531	D-WP(C)/43427/2025	UDAYANATH SAHOO VS PRESIDING OFFICER, LAND ACQUISITION, SAMBALPUR	ARUN KUMAR DAS VS	// 0 //	
532	D-WP(C)/43428/2025	DIKSHIT KUMAR SETHY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
533	D-WP(C)/43432/2025	DEEPTIRAJA BADANAYAK	ADYASIDHI MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-WP(C)/43433/2025	STATE OF ODISHA PRAFULLA KUMAR SABAT	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
535	D-WP(C)/43435/2025	STATE OF ODISHA AJAYA KUMAR SINGH	ADYASIDHI MISHRA	//	
		VS	VS	()	
536	D-WP(C)/43436/2025	STATE OF ODISHA PRASHANT KUMAR BEHERA	ADYASIDHI MISHRA	//	
		VS	VS	()	
537	D-WP(C)/43438/2025	STATE OF ODISHA SUBRATA KUMAR JAGADEV	ADYASIDHI MISHRA	//	
		VS	VS	()	
538	D-WP(C)/43439/2025	STATE OF ODISHA RATNAKAR RANA	SUSANTA SEKHAR MOHAPATRA	//	
		VS	VS	()	
539	D-WP(C)/43440/2025	STATE OF ODISHA KUMUDINI ACHARYA	GAYNENDRA KUMAR PARIDA	//	
		VS	VS	()	
540	D-WP(C)/43441/2025	STATE OF ODISHA SUSHANTA KUMAR SAHOO	ADYASIDHI MISHRA	//	
		VS	VS	()	
541	D-WP(C)/43442/2025	STATE OF ODISHA NIRANJAN RAUTARAY	ADYASIDHI MISHRA	//	
		VS	VS	()	
542	D-WP(C)/43444/2025	STATE OF ODISHA JHARANA @ BINODINI KALET	BHARAT BHUSAN ROURTRAY	//	
		VS	VS	()	
543	D-WP(C)/43445/2025	STATE OF ORISSA DEEPAK KUMAR SAHOO	ADYASIDHI MISHRA	//	
		VS	VS	()	
544	D-WP(C)/43446/2025	STATE OF ODISHA KESHAB BEHERA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500189
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/43447/2025	STATE OF ODISHA SURATH DHAL VS COLLECTOR, PURI	JAJATI KESHARI KHUNTIA VS	// // ()	
546	D-WP(C)/43448/2025	KUMUDA RANJAN MEHER VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// // ()	
547	D-WP(C)/43449/2025	SASMITA SAHU VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// // ()	
548	D-WP(C)/43450/2025	BISWARANJAN MOHAPATRA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500172
549	D-WP(C)/43451/2025	SARBESWAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500186
550	D-WP(C)/43452/2025	BIRABAR NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500187
551	D-WP(C)/43453/2025	MANDAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500188
552	D-WP(C)/43454/2025	CHAKRADHAR JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// // ()	
553	D-WP(C)/43455/2025	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500145
554	D-WP(C)/43456/2025	GANESH CHANDRA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500039
555	D-WP(C)/43457/2025	JAYAKRUSHNA PADHI VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// // ()	

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556	D-WP(C)/43458/2025	ABHAY KUMAR MALIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
557	D-WP(C)/43459/2025	SACHI PANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //	AOR20220001303C202500053
558	D-WP(C)/43460/2025	TRINATH SHAKTI GROUP(SHG) BHADRAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
559	D-WP(C)/43461/2025	KAILASH CHANDRA DORA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500191
560	D-WP(C)/43462/2025	JAYAKRUSHNA PADHI VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
561	D-WP(C)/43463/2025	SUSIL KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500192
562	D-WP(C)/43464/2025	BISWANATH MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500193
563	D-WP(C)/43465/2025	RAJENDRA KUMAR NANDA VS STATE OF ODISHA	Krishna Chandra Sahu VS	// 0 //	AOD20250000180C202500194
564	D-WP(C)/43466/2025	JAYAKRUSHNA PADHI VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
565	D-WP(C)/43467/2025	BIPLAB NANDY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
566	D-WP(C)/43468/2025	SAIRAJ DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
567	D-WP(C)/43469/2025	SANJANA MEHER	ABHILASH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
568	D-WP(C)/43471/2025	SUNIL KUMAR MEHER VILLAGERS OF PODAGADA, NAYAGARH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
569	D-WP(C)/43472/2025	STATE OF ODISHA MANASA KUMAR SATPATHY	NIRANJAN SINGH (1)	//	
		VS	VS	0	
570	D-WP(C)/43474/2025	DRAUPADI DASH KARTIKA DAS	ADYASIDHI MISHRA	//	
		VS	VS	0	
571	D-WP(C)/43475/2025	STATE OF ODISHA SALMA BIBI	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
572	D-WP(C)/43477/2025	AUTHORIZED OFFICER AXIS BANK LTD, BBSR SOUMYASANTA PATTANAİK	ADYASIDHI MISHRA	//	
		VS	VS	0	
573	D-WP(C)/43478/2025	STATE OF ODISHA SUKANTI SAHOO	HARA PRASAD RATH	//	
		VS	VS	0	
574	D-WP(C)/43479/2025	STATE OF ODISHA DEEPAK KUMAR NAYAK	ADYASIDHI MISHRA	//	
		VS	VS	0	
575	D-WP(C)/43480/2025	STATE OF ODISHA ABANI PANIGRAHI	ADYASIDHI MISHRA	//	
		VS	VS	0	
576	D-WP(C)/43481/2025	STATE OF ODISHA BIKRAM KUMAR SAHOO	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
577	D-WP(C)/43483/2025	STATE OF ODISHA CUTTACK CENTRAL COOPERATIVE BANK LTD.	DR PATANJALI TRIPATHY	//	
		VS	VS	0	
578	D-WP(C)/43484/2025	THE STATE OF ODISHA DEBASMITA DAS	ADYASIDHI MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/43485/2025	STATE OF ODISHA PRAKASH KUMAR SAHOO VS	ADYASIDHI MISHRA VS	// // 0	
580	D-WP(C)/43486/2025	STATE OF ODISHA JITENDRA KUMAR SINGH VS	ADYASIDHI MISHRA VS	// // 0	
581	D-WP(C)/43487/2025	STATE OF ODISHA GAYATRI KAR VS	RAMESH KUMAR SAHU VS	// // 0	
582	D-WP(C)/43488/2025	STATE OF ODISHA DEEPAK KUMAR SAHOO VS	ADYASIDHI MISHRA VS	// // 0	
583	D-WP(C)/43491/2025	STATE OF ODISHA M/S ILIYAS GRANITE, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
584	D-WP(C)/43492/2025	SUPERINTENDENT GST AND CE, BERHAMPUR RANGE - 1, GANJAM SAGAR KUMAR JENA VS	ADYASIDHI MISHRA VS	// // 0	
585	D-WP(C)/43493/2025	STATE OF ODISHA ARATI PARIDA VS	ADYASIDHI MISHRA VS	// // 0	
586	D-WP(C)/43495/2025	STATE OF ODISHA CHANDAN PRADHAN VS	LALATENDU SAMANTARAY VS	// // 0	
587	D-WP(C)/43499/2025	STATE OF ODISHA SITA RAM JENA VS	ADYASIDHI MISHRA VS	// // 0	
588	D-WP(C)/43501/2025	STATE OF ODISHA CHANDAN KUMAR MOHAPATRA VS	ADYASIDHI MISHRA VS	// // 0	
589	D-WP(C)/43504/2025	STATE OF ODISHA BISHNU CHARAN PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// // 0 //	

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/43508/2025	SARMISTHA JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
591	D-WP(C)/43511/2025	CHANDRA SEKHAR GUMANSINGH VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
592	D-WP(C)/43513/2025	AMLAN PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
593	D-WP(C)/43515/2025	ARDHENDHU SEKHAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
594	D-WP(C)/43516/2025	MADHAB BEHERA VS BAJAJ FINANCE LTD., BBSR	SARAT CHANDRA MEKAP VS	// 0 //	
595	D-WP(C)/43521/2025	DEEPAK KUMAR CHAND VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
596	D-WP(C)/43523/2025	DAYANIDHI NAYAK VS ODISHA GRAMEEN BANK, GANDAMUNDA, KHORDHA	ASHOK KUMAR SWAIN VS	// 0 //	
597	D-WP(C)/43524/2025	PRIYANKA MALIK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
598	D-WP(C)/43526/2025	ASHIRBAD ARUKHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
599	D-WP(C)/43528/2025	GEETARANI PADHI @ GITA RANI PADHI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
600	D-WP(C)/43529/2025	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
601	D-WP(C)/43530/2025	PREETY LATH	KOUSIK ANANDA GURU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
602	D-WP(C)/43531/2025	SANJAY KUMAR PATRA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
603	D-WP(C)/43532/2025	NARAYAN SAHU	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
604	D-WP(C)/43534/2025	PRASANNA KUMAR PANDA	TUSAR KANTI PRAHARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
605	D-WP(C)/43536/2025	MIRZA ANWAR BAIG	AGASTI KANUNGO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
606	D-WP(C)/43537/2025	KAHNU CHARAN NAYAK	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
607	D-WP(C)/43538/2025	SANJAY KUMAR PANIGRAHI	TUSAR KANTI PRAHARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
608	D-WP(C)/43539/2025	RAMESH BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
609	D-WP(C)/43540/2025	BHIKARI JENA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
610	D-WP(C)/43543/2025	MAYA DHAR MISHRA	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
611	D-WP(C)/43544/2025	SARAT KUMAR PRUSTY	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
612	D-WP(C)/43545/2025	MAMATA NAYAK	SONITA BISWAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/43546/2025	STATE OF ODISHA SAROJ KUMAR SAHU VS	DEBENDRA NATH MISRA VS	// // 0	
614	D-WP(C)/43547/2025	STATE OF ODISHA MINAKSHI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0	
615	D-WP(C)/43548/2025	STATE OF ODISHA SURYANARAYAN PANDA VS	ARUPANANDA GOSWAMY VS	// // 0	
616	D-WP(C)/43549/2025	STATE OF ODISHA MANAS RANJAN DASH VS	DURGESH NARAYAN RATH VS	// // 0	
617	D-WP(C)/43550/2025	STATE OF ODISHA SUKADEV JENA VS	HEMANTA KUMAR RATSINGH VS	// // 0	
618	D-WP(C)/43551/2025	STATE OF ODISHA PADAN NAIK VS	DURGESH NARAYAN RATH VS	// // 0	
619	D-WP(C)/43552/2025	STATE OF ODISHA SUSHANTA DASH VS	MITHUN DAS VS	// // 0	
620	D-WP(C)/43554/2025	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	AHALYA DALAI VS	// // 0	
621	D-WP(C)/43555/2025	SPECIAL MARRIAGE OFFICER, SAMBALPUR CHITARANJAN PANDA VS	BASUDEV PUJARI VS	// // 0	
622	D-WP(C)/43556/2025	STATE OF ODISHA CHOUDHURY MANISH KUMAR PUHAN VS	DURGESH NARAYAN RATH VS	// // 0	
623	D-WP(C)/43557/2025	STATE OF ODISHA GOLEKHA CHANDRA PANDA VS	SUDARSAN BEHERA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-WP(C)/43558/2025	BHOGESHWAR GRAM PANCHAYAT STARIYA MAHARAJA VS STATE OF ODISHA	ANANESH KUMAR SWAIN	// 0 //	
625	D-WP(C)/43559/2025	ASHISHI RANJAN NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH	// 0 //	
626	D-WP(C)/43560/2025	MD ZAKIR HUSSEIN VS STATE OF ORISSA	SIDHARTHA DAS	// 0 //	
627	D-WP(C)/43561/2025	GANESH KUMAR PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH	// 0 //	
628	D-WP(C)/43562/2025	SUCHITRA PARAMANIK VS STATE OF ODISHA	KUNJA SUNDAR DAS	// 0 //	
629	D-WP(C)/43563/2025	SYNERGY INSTITUTE OF TECHNOLOGY, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH	// 0 //	
630	D-WP(C)/43564/2025	ASHOK KUMAR DASH VS SECY, REVENUE DEPT., GOVT. OF ORISSA	TUSAR KANTI PRAHARAJ	// 0 //	
631	D-WP(C)/43565/2025	CHANDAN MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY	// 0 //	
632	D-WP(C)/43566/2025	JHILI GOUDA VS THE MANAGER, ICICI LOMBARD HEALTH CARE, ICICI BANK TOWER, HYDRABAD	DEBASISH PATNAIK	// 0 //	
633	D-WP(C)/43567/2025	PURVI SAI PRIYADARSINI VS STATE OF ODISHA	SUSANTA KUMAR BARAL	// 0 //	AOR20220001297C202500266
634	D-WP(C)/43568/2025	PRABHASH KUMAR CHOUDHURY VS CENTURION UNIVERSITY OF TECHNOLOGY AND MANGEMENT	SOUMYA KANTA TRIPATHY	// 0 //	AOD20240000239C202500028
635	D-WP(C)/43569/2025	CHAITANYA CHARAN SENAPATI	MANOJ KUMAR MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-WP(C)/43570/2025	SUKANTI PANDA	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ORISSA		//	
637	D-WP(C)/43572/2025	HEMANTA KUMAR BISWAL	RINTU NAYAK	//	AOD20250000560C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-WP(C)/43573/2025	Sabujima Mahasangha Biridi represented through its Secretary, Biridi	Susankanta Behera	//	AOR20220004106C202500157
		VS	VS	()	
		State Of Odisha		//	
639	D-WP(C)/43574/2025	BISHWAJIT BHUYAN	Rajjeet Roy	//	AOR20220001462C202500124
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-WP(C)/43576/2025	DHURBA CHARAN SAHOO	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ORISSA		//	
641	D-WP(C)/43578/2025	LIPSA MOHANTY	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-WP(C)/43579/2025	AJIT KUMAR SENAPATI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-WP(C)/43580/2025	AMBIKA PRASAD DASH	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-WP(C)/43582/2025	RITUPARNA SAHOO	DEBASIS SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-WP(C)/43583/2025	DHANARANJAN BOSE	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-WP(C)/43584/2025	UDAYBHANU NAYAK	ANAM CHARAN PANDA	//	
		VS	VS	()	

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647	D-WP(C)/43585/2025	STATE OF ODISHA DAL GOVINDA GIRI VS	SUBHADUTTA ROUTRAY VS	// // 0	
648	D-WP(C)/43586/2025	STATE OF ODISHA RASAKUDI PRIMARY FISHERMAN CO-OPERATIVE SOCIETY TALURATH	VS VS	// // 0	
649	D-WP(C)/43587/2025	STATE OF ODISHA SRIKANTA KUMAR MOHAPATRA VS	ANAM CHARAN PANDA VS	// // 0	
650	D-WP(C)/43588/2025	STATE OF ODISHA RAJENDRA KUMAR SADANGI VS	ABHILASH MISHRA VS	// // 0	
651	D-WP(C)/43590/2025	STATE OF ODISHA DIBYA RANJAN SHRICHANDAN VS	ANAM CHARAN PANDA VS	// // 0	
652	D-WP(C)/43591/2025	STATE OF ODISHA DEBASHISA PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
653	D-WP(C)/43592/2025	STATE OF ODISHA SIMANTA KUMAR VS	LALATENDU SAMANTARAY VS	// // 0	
654	D-WP(C)/43593/2025	STATE OF ODISHA HL INFRASTRUCTURE, KEONJHAR VS	JASHOBANTA DASH VS	// // 0	
655	D-WP(C)/43594/2025	STATE OF ODISHA MAHENDRA KUMAR BHUYAN VS	ANAM CHARAN PANDA VS	// // 0	
656	D-WP(C)/43595/2025	STATE OF ODISHA GREENBADI GRAM PANCHAYAT LEVEL FEDERATION SUBHADHAMA VS	SUBHADUTTA ROUTRAY VS	// // 0	
657	D-WPCRL/32390/2025	STATE OF ODISHA MINATI KUMARI BISOYI VS	DIPANKAR ACHARYA VS	// // 0	
		STATE OF ODISHA		//	

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658	D-WPCRL/32394/2025	NIRUPAMA DALAI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	/ / 0 () //	
659	D-WPCRL/32626/2025	TAPAN MANDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ / 0 () //	
660	D-ABLAPL/32321/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /676 /2024 () //	AOR20220001558C202500194
661	D-ABLAPL/32325/2025	DEEPAK MUDULI VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	GOPALPRASAD /266 /2025 () //	
662	D-ABLAPL/32326/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /674 /2024 () //	AOR20220001558C202500192
663	D-ABLAPL/32327/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /668 /2024 () //	AOR20220001558C202500188
664	D-ABLAPL/32328/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /671 /2024 () //	AOR20220001558C202500191
665	D-ABLAPL/32329/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /669 /2024 () //	AOR20220001558C202500189
666	D-ABLAPL/32330/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /675 /2024 () //	AOR20220001558C202500193
667	D-ABLAPL/32332/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /670 /2024 () //	AOR20220001558C202500190
668	D-ABLAPL/32333/2025	SRIDHAR SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /158 /2025 () //	AOR20220001591C202500036
669	D-ABLAPL/32334/2025	BARSHA MAJHI @ BAPUNU	ASIT KUMAR OTTA	BADSAHI /297 /2025	AOR20230000623C202500038

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		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/32337/2025	BABULU PANGI	SARBESWAR SAHOO	ORKEL /151 /2025	AOD20220004505C202500128
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/32338/2025	PRASANJIT SARKAR	SARBESWAR SAHOO	ORKEL /248 /2025	AOD20220004505C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/32345/2025	SMRUTI RANJAN BISWAL	MAHES DAS	BENTKAR (42 MOUZA) UPD CUTTACK /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/32349/2025	GURU @ AHESHAN @ AHESAN SAHA	DIBYAJYOTI SAHOO	PURUNABAZAR /200 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/32354/2025	GUNA SAGAR RANA	DEBABRATA DASH	TITILAGARH /339 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/32357/2025	PRASANTA @ PRASAD CHANDAN	SIDHARTHA DAS	MURIBAHAL /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/32359/2025	BHOBANA JENA @ BHUBANA JENA @ BHUBAN JENA	SIDHARTHA MISHRA	INFCITY PS /431 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/32362/2025	BHOBANA JENA @ BHUBANA JENA	SIDHARTHA MISHRA	INFCITY PS /428 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/32363/2025	BHOBANA JENA @ BHUBANA JENA	SIDHARTHA MISHRA	INFCITY PS /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/32365/2025	SUCHITRA KUMAR PATEL	BISWARANJAN DALAI	TALSARA /275 /2025	AOR20220003722C202500223
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/32367/2025	SANJAYA BEHERA	BIJAYA KUMAR BEHERA 1	BERHAMPUR SADAR /438 /2025	
		VS	VS	()	

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681	D-ABLAPL/32369/2025	STATE OF ODISHA TILOTTAMA DAS @ SANJUKTA DAS VS	SATYA NARAYAN MISHRA 4 VS	// CHANDABALI /429 /2025 ()	AOR20220001615C202500199
682	D-ABLAPL/32375/2025	STATE OF ODISHA KAILASH CHANDRA PRUSTY VS	BISWARANJAN DALAI VS	// BARANGA /522 /2025 ()	AOR20220003722C202500222
683	D-ABLAPL/32378/2025	STATE OF ODISHA PABITRA ROUT @ PAPU VS	SAMEER KUMAR DAS VS	// BARI RAMCHANDRAPUR /16 /2025 ()	
684	D-ABLAPL/32385/2025	STATE OF ODISHA ITISH KUMAR PRADHAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// LAXMISAGAR P.S. /376 /2025 ()	
685	D-ABLAPL/32391/2025	STATE OF ODISHA TAPAS DAS VS	PRAMOD KUMAR JENA VS	// SINGLA /151 /2025 ()	
686	D-ABLAPL/32399/2025	STATE OF ODISHA AGASTI BAG VS	UMA CHARAN MISHRA VS	// KANTABANJI /380 /2025 ()	
687	D-ABLAPL/32400/2025	STATE OF ODISHA HARIHARA LENKA VS	AMITAV TRIPATHY VS	// BOLAGARH P.S. /141 /2025 ()	
688	D-ABLAPL/32402/2025	STATE OF ODISHA HASINA BISOYI VS	SAJAY KUMAR PRADHAN VS	// BADABAZAR /486 /2025 ()	
689	D-ABLAPL/32403/2025	STATE OF ODISHA LUTIA DALEI @ NATABAR DALEI VS	SABYASACHI MISHRA VS	// BARAMBA /117 /2025 ()	
690	D-ABLAPL/32406/2025	STATE OF ODISHA GOBINDA PRADHAN @ PADHAN VS	PRIYA RANJAN SINGH VS	// ATTABIRA /355 /2025 ()	
691	D-ABLAPL/32411/2025	STATE OF ODISHA OMM PRAKASH PATRA VS STATE OF ODISHA	BIRANCHI KUMAR JENA VS	// BALIANTA P.S. /419 /2025 () //	

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692	D-ABLAPL/32412/2025	KANHU CHARAN SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /806 /2025 () //	
693	D-ABLAPL/32413/2025	RAHUL KHUNTIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /461 /2025 () //	
694	D-ABLAPL/32415/2025	RAHUL KHUNTIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /417 /2025 () //	
695	D-ABLAPL/32416/2025	DHIRENDRA SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /829 /2025 () //	
696	D-ABLAPL/32419/2025	ARBAZ KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /378 /2025 () //	
697	D-ABLAPL/32422/2025	PABITRA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /378 /2025 () //	
698	D-ABLAPL/32423/2025	JOGESWAR SAHOO @ SIPUN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /349 /2025 () //	
699	D-ABLAPL/32424/2025	LALIT SETHI VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	UMERKOTE /323 /2025 () //	
700	D-ABLAPL/32425/2025	HRUDANANDA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /342 /2025 () //	
701	D-ABLAPL/32427/2025	BANSIDHAR @ BANSHIDHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /428 /2025 () //	
702	D-ABLAPL/32428/2025	DILIP KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	/ /0 () //	
703	D-ABLAPL/32431/2025	G. CHIRANJIBI REDDY	SAUBHAGYA KETAN NAYAK	DHARAKOT PS /383 /2025	AOR20220001207C202500112

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/32433/2025	KARTTIKA @ KARTIK MOHANTY	KULDEEP MOHANTY	//	AOD20240000012C202500241
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/32434/2025	JAYAKRUSHNA @ JAYAKRISSNA DALABEHERA	SAROJ KUMAR PADHY	BHUBANESWAR VIGILANCE /21 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
706	D-ABLAPL/32435/2025	MANGARAJ BEHERA	PARTHA SARATHI DAS	BHUBANESWAR G.R.P.S. /56 /2021	AOD20240000364C202500189
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/32438/2025	JALESWAR LAKRA	SURYAKANTA DWIBEDI	RAJGANGPUR /477 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/32441/2025	BIJAY LAXMI NAYAK	ABHAS MOHANTY	DAMANJODI /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/32442/2025	NITYANAND SAMANTA	SURYAKANTA DWIBEDI	SINGLA /169 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/32445/2025	NIGAMA URMA	SURYAKANTA DWIBEDI	BOUDH /68 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/32446/2025	YUVRAJ NAYAK	ABHAS MOHANTY	DAMANJODI /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/32449/2025	SUNIL KUMAR BEHERA	JUGALA KISHORE PANDA	ANGUL TOWN /885 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
713	D-ABLAPL/32451/2025	AKASH KUMAR NAYAK	ABHAS MOHANTY	DAMANJODI /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/32452/2025	GANGA @ GANGADHAR SAHOO	RAMDAS ACHARY	SATYABADI /274 /2025	
		VS	VS	()	

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715	D-ABLAPL/32454/2025	STATE OF ODISHA SUKANTA BEHERA VS	ASIT KUMAR JENA VS	// CUTTACK SADAR /793 /2025 ()	
716	D-ABLAPL/32458/2025	STATE OF ODISHA MANOJ BEHERA VS	SOUBHAGYA KUMAR DASH VS	// MOTANGA /239 /2025 ()	AOR20220001631C202500283
717	D-ABLAPL/32460/2025	STATE OF ODISHA SIPU BEHERA VS	BASANTA KUMAR DAS VS	// SARAT /89 /2025 ()	
718	D-ABLAPL/32463/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS	BASANTA KUMAR DAS VS	// SARAT /89 /2025 ()	
719	D-ABLAPL/32465/2025	STATE OF ODISHA SOUMYA RANJAN MOHAPATRA VS	DEBASIS PANIGRAHI VS	// CHANDANPUR /122 /2025 ()	
720	D-ABLAPL/32469/2025	STATE OF ODISHA SANTANU KUMAR NAYAK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /300 /2025 ()	
721	D-ABLAPL/32471/2025	STATE OF ODISHA BHAGA @ BHAGABAT BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /315 /2025 ()	
722	D-ABLAPL/32477/2025	STATE OF ODISHA SHYAM SUNDAR BAXLA VS	ARUN KUMAR BUDHIA VS	// RAJGANGPUR /482 /2025 ()	AOD20240000603C202500033
723	D-ABLAPL/32486/2025	STATE OF ODISHA ALOK KUMAR MALIK VS	PARSURAM PANDA VS	// NAIKANI-DIHI /28 /2025 ()	
724	D-ABLAPL/32489/2025	STATE OF ODISHA PAWAN KHANNA VS	SUSHANTA KUMAR JOSHI VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /19 /2025 ()	
725	D-ABLAPL/32490/2025	STATE OF ODISHA PRIYANSHU RAY @ SP PRIYANSHU RAY VS	RAKESH KUMAR NAYAK VS	// Maitri Vihar PS /409 /2025 ()	
		STATE OF ODISHA		//	

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726	D-ABLAPL/32492/2025	PRAMOD KUMAR SAHOO @ PRAMOD KUMAR SAHUNAIBEDYA PRASAD SAMAL VS STATE OF ODISHA	VS	BHARATPUR PS /407 /2025 () //	
727	D-ABLAPL/32496/2025	MUKTIKANTA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /240 /2025 () //	
728	D-ABLAPL/32498/2025	AKASH KUMAR NAYAK @ MAHENDRA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /240 /2025 () //	
729	D-ABLAPL/32499/2025	ANANTA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /410 /2023 () //	
730	D-ABLAPL/32506/2025	BINAPANI SETHI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	SATYABADI /334 /2025 () //	
731	D-ABLAPL/32509/2025	RAMESWAR RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /178 /2025 () //	
732	D-ABLAPL/32511/2025	SATYAJIT DAS VS STATE OF ODISHA	USHARANI PATI VS	DHAMNAGAR /308 /2025 () //	
733	D-ABLAPL/32512/2025	BIKRAMJEET BADHWAR @ BIRU VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /173 /2025 () //	
734	D-ABLAPL/32519/2025	UDIT KUMAR MOHANTY VS STATE OF ODISHA	MANORANJAN MISHRA VS	AIR FIELD P.S. /175 /2025 () //	
735	D-ABLAPL/32520/2025	MAKARA @ KARTIK CHANDRA KAMILA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /296 /2025 () //	
736	D-ABLAPL/32528/2025	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BHARATPUR PS /534 /2025 () //	
737	D-ABLAPL/32529/2025	SRIBATSA DHAL	PABITRA KUMAR NAYAK	KHANDAGIRI P.S. /685 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
738	D-ABLAPL/32530/2025	CHITTA SAMANTARA @ SAMANTARAY @ CHITTARUNIBANK @ WILHEDI	SUNIL KANTH DOWLE	RANPUR /312 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
739	D-ABLAPL/32535/2025	UMARANI DASH	KISHORE CHANDRA RAJGURU MOHAPATRA	KHANDAGIRI P.S. /631 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
740	D-ABLAPL/32537/2025	MURALIDHAR BISWAL @ KALIA	RAKESH BEHERA	RASOL /79 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
741	D-ABLAPL/32538/2025	RAGHUNI DASH @ JANAKI BALLAV DASH	SUSANTA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
742	D-ABLAPL/32540/2025	BHUJANA KUMAR AGASTI	SANJIB KUMAR BHANJADEO	CYBER CRIME AND E.O, BALASORE /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
743	D-ABLAPL/32544/2025	RAJENDRA PALAI	PRAFULLA KUMAR BISWAL	AUL /305 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
744	D-ABLAPL/32546/2025	PANDAB SETHI	PRAFULLA KUMAR BISWAL	AUL /326 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
745	D-ABLAPL/32551/2025	NISHIMITA KUJUR	UMAKANTA BARIK	SECTOR-15 /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
746	D-ABLAPL/32553/2025	HIMANSU CHAKRABARTY @ HIMANSHU CHAKRABORTY	UMAKANTA BARIK	UMERKOTE /308 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
747	D-ABLAPL/32555/2025	KALPANA RAUT	BISHWA RANJAN SAHU	MANCHESWAR P.S. /598 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
748	D-ABLAPL/32558/2025	KISHAN KUMAR BHUYAN	MANAS KUMAR CHAND	SAHADEV KHUNTA /336 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
749	D-ABLAPL/32560/2025	STATE OF ODISHA SANGRAM DASH VS	SUSANTA KUMAR BARAL VS	// BALICHANDRAPUR /310 /2025 ()	AOR20220001297C202500267
750	D-ABLAPL/32561/2025	STATE OF ODISHA SANJAY RAM VS	ASIT KUMAR OTTA VS	// BARIPADA TOWN /613 /2025 ()	AOR20230000623C202500040
751	D-ABLAPL/32563/2025	STATE OF ODISHA NIRAKARA TANDI @ HARIJAN VS	MANAS KUMAR CHAND VS	// SINAPALI /296 /2025 ()	
752	D-ABLAPL/32564/2025	STATE OF ODISHA SWADHIN KUMAR HOTA VS	PRAKASH KUMAR SAMAL VS	// BAIDESWAR /182 /2025 ()	AOD20240000391C202500082
753	D-ABLAPL/32569/2025	STATE OF ODISHA BIKASH BISWAL VS	AKSHAYA KUMAR SAHOO VS	// //0 ()	
754	D-ABLAPL/32570/2025	STATE OF ODISHA LALIT SETHI VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /323 /2025 ()	
755	D-ABLAPL/32571/2025	STATE OF ODISHA ASISH KANDI VS	SANJIT MISHRA VS	// KAKATAPUR /293 /2025 ()	
756	D-ABLAPL/32573/2025	STATE OF ODISHA CHANDRA SEKHAR MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /468 /2025 ()	
757	D-ABLAPL/32575/2025	STATE OF ODISHA DEEPAK KUMAR MOHANTY @ DIPAK MAHANTY VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /332 /2025 ()	
758	D-ABLAPL/32578/2025	STATE OF ODISHA PRAFULLA KUMAR MOHANTA VS	SUSIL KUMAR PATNAIK VS	// CHAMPUA /64 /2016 ()	
759	D-ABLAPL/32582/2025	STATE OF ODISHA ASWINI MAHANANDA VS	SACHIDANANDA PADHEE VS	// BARGARH /579 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
760	D-ABLAPL/32583/2025	HEMANTA SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /56 /2025 () //	
761	D-ABLAPL/32587/2025	HADIBANDHU MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /326 /2025 () //	
762	D-ABLAPL/32591/2025	BHUPESH KUMAR NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	LINGARAJ P.S. /266 /2025 () //	
763	D-ABLAPL/32593/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	ERASAMA /278 /2025 () //	
764	D-ABLAPL/32607/2025	SANJIT KUMAR PRADHAN VS THE STATE	BARIK SRIKANT KUMAR VS	// () //	AOD20240000581C202500149
765	D-ABLAPL/32619/2025	LITU DAS @ LIPUN DAS VS STATE OF ODISHA	DILIP KUMAR MISRA VS	ANGUL TOWN /950 /2025 () //	
766	D-ABLAPL/32622/2025	ASHOK BENIA VS STATE OF ODISHA	Avijit Patnaik VS	// () //	AOD20240000363C202500027
767	D-ABLAPL/32623/2025	UTTAM SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /116 /2025 () //	
768	D-ABLAPL/32625/2025	KARUNAKAR BEHERA @ JHADIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /340 /2016 () //	
769	D-ABLAPL/32630/2025	ASHOK KUMAR VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20250000009C202500048

# ORISSA HIGH COURT

MISC CASES FILED on :22/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/147/1998 CRA/147/1998	SATYABADI MP	RAJA KUMAR PATI	3/2025
2	D-GUAP/39503/2024 GUAP/12/2024	BINOD PATRA MP	BRUNDABAN ROUT	21/2025
3	D-SAO/11/2004 SAO/11/2004	DURYODHAN SAHU MP		53/2025
4	D-CRP/6633/2024 CRP/6/2024	MAHESWAR MOHARANA MP	AMARENDRA PRADHAN	85/2025
5	D-CRP/43354/2025 CRP/ /	SHIV PRASAD GUPTA MP	MAHESWAR MOHANTY	86/2025
6	D-CRP/43354/2025 CRP/ /	SHIV PRASAD GUPTA MP	MAHESWAR MOHANTY	87/2025
7	D-CRP/43535/2025 CRP/ /	M/S ELE ANIMATIONS (P) LTD., BBSR MP	GYAN S SAMANTRAY	88/2025
8	D-TRPCRL/32525/2025 TRPCRL/ /	PRITISH PARIDA MP	PRASANTA KUMAR SAHOO	99/2025
9	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S SAMVIT MOHANTY	122/2025
10	D-LAA/43426/2025 LAA/ /	SANJIB KUMAR MOHAPATRA MP	M. BALAKRISHNA RAO	224/2025
11	D-LAA/43426/2025 LAA/ /	SANJIB KUMAR MOHAPATRA MP	M. BALAKRISHNA RAO	225/2025
12	D-CRLMP/611/2020 CRLMP/611/2020	TRILOCHAN PARIDA MP	MANAS CHAND	227/2025
13	D-CRLMP/21547/2025 CRLMP/885/2025	MANO RANJITA BEHERA MP		228/2025
14	D-SA/115/1988 SA/115/1988	ARNAPURNA MP	M/S.B.B.RATH	297/2025
15	D-JCRLA/27080/2025 JCRLA/148/2025	BIKASH SIMILIA MP	ADV.	341/2025
16	D-JCRLA/27080/2025 JCRLA/148/2025	BIKASH SIMILIA MP	ADV.	342/2025
17	D-JCRLA/89/2022 JCRLA/89/2022	SALUKA PINGUA MP	ADV.	343/2025
18	D-JCRLA/89/2022 JCRLA/89/2022	SALUKA PINGUA MP	ADV.	344/2025
19	D-JCRLA/139/2023 JCRLA/139/2023	ABHIBARAN SETH MP	M/S. SONALI DAS, ARUN KUMAR SAHOO, BISWAJIT NAYAK	345/2025
20	D-TRP(C)/43541/2025 TRP(C)/ /	SWAGATIKA PANDA MP	BISWAJIT PASAYAT	398/2025
21	D-CONTC/43162/2025 CONTC/ /	BHAGIRATHI ACHARYA MP	LAXMIKANTA MOHANTY	400/2025
22	D-RVWPET/219/2020 RVWPET/219/2020	DUSMANTA KUMAR BEHERA MP	M/S.HARAPRASAD PANDA, A.PAHL, M/S.SANTOSH KUMAR SAMANT.	405/2025
23	D-RPFAM/43251/2025 RPFAM/ /	KUMUD MANGARAJ MP	ADHIRAJ MOHANTY	482/2025
24	D-RPFAM/43542/2025 RPFAM/ /	DIPAK RANJAN SUTAR @ DEEPAK RANJAN SUTAR MP	ADYAN RANJAN DHAL	483/2025
25	D-RPFAM/43542/2025 RPFAM/ /	DIPAK RANJAN SUTAR @ DEEPAK RANJAN SUTAR MP	ADYAN RANJAN DHAL	484/2025
26	D-RPFAM/43553/2025	GOPINATH SAHU	TUSAR KUMAR MISHRA	

	RPFAM/ /	MP		485/2025
27	D-CMAPL/35851/2025	JOGESWAR PANDEY	DEBADUTTA KANUNGO	
	CMAPL/ /	MP		539/2025
28	D-MATA/41837/2025	PAYAL HENS	SARADA PRASAD DASH	
	MATA/ /	MP		586/2025
29	D-MATA/35834/2025	ANTARYAMI NAYAK	JAJATI KESHARI KHUNTIA	
	MATA/ /	MP		587/2025
30	D-MATA/43315/2025	SABITRI MOHARANA	AMIT PRASAD BOSE	
	MATA/ /	MP		588/2025
31	D-MATA/43315/2025	SABITRI MOHARANA	AMIT PRASAD BOSE	
	MATA/ /	MP		589/2025
32	D-MATA/43319/2025	SABITRI MOHARANA	AMIT PRASAD BOSE	
	MATA/ /	MP		590/2025
33	D-MATA/43533/2025	ANIRUDHA PATRA	PRANAYA SWAIN	
	MATA/ /	MP		591/2025
34	D-FAO/524/2003	SATYANANDA BARIK	M/S.BRAJAMOHAN PATTNAIK, GOUTAM CHARAN ROUT	
	FAO/524/2003	MP		917/2025
35	D-FAO/55/2021	PANKAJ KUMAR NAYAK		
	FAO/55/2021	MP		918/2025
36	D-FAO/43473/2025	GAJENDRA KUMAR SINGH	SUNKURU SUDHAKAR RAO(SR. ADV.)	
	FAO/ /	MP		919/2025
37	D-FAO/43476/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD	ABHIRALI KHAN	
	FAO/ /	MP		920/2025
38	D-BLAPL/30335/2025	BHIMUDU HUIKA	BIRAJA PRASANNA DAS	
	BLAPL/10419/2025	MP		1040/2025
39	D-BLAPL/5153/2025	RAJESH PANDA	BISHNU PRASAD PRADHAN	
	BLAPL/2047/2025	MP		1041/2025
40	D-BLAPL/24453/2025	ALOK MALLICK	PRASANNA KUMAR RATH	
	BLAPL/8609/2025	MP		1042/2025
41	D-BLAPL/30641/2025	ARYAMAN PATTNAYAK	SHREYA PATNAIK	
	BLAPL/10495/2025	MP		1043/2025
42	D-BLAPL/17094/2024	KRUSHNA CHANDRA CHOUDHURY @ TUKUNA		
	BLAPL/5887/2024	MP		1044/2025
43	D-BLAPL/15206/2025	VIMALGAUTAM		
	BLAPL/5272/2025	MP		1045/2025
44	D-BLAPL/18784/2025	SUJIT KUMAR PATRA		
	BLAPL/6798/2025	MP		1046/2025
45	D-CRLREV/32358/2025	BAIJAYANTI PALTASINGH@RAY	RAMDAS ACHARY	
	CRLREV/ /	MP		1169/2025
46	D-CRLREV/32401/2025	SAATCHIDANANDA CHINTAMANI BEHERA	RAMA CHARAN MISHRA	
	CRLREV/803/2025	MP		1170/2025
47	D-CRLREV/32401/2025	SAATCHIDANANDA CHINTAMANI BEHERA	RAMA CHARAN MISHRA	
	CRLREV/803/2025	MP		1171/2025
48	D-CRLREV/657/2009	BABU NATIA	M/S.SAROJ KU.DASH	
	CRLREV/657/2009	MP		1172/2025
49	D-CRLREV/24501/2025	BRAHMANANDA DASH		
	CRLREV/530/2025	MP		1173/2025
50	D-CRLREV/32484/2025	SUBHRAJIT JENA	BHARAT BHUSAN ROUTH	
	CRLREV/ /	MP		1174/2025
51	D-CRLREV/32491/2025	JOGENDRA DALEI	SANGRAM SENAPATI	
	CRLREV/ /	MP		1175/2025
52	D-CRLREV/32493/2025	KUMUDINI KUIMURA	BIBHUTI RANJAN MOHANTY	
	CRLREV/ /	MP		1176/2025
53	D-CRLREV/32501/2025	MANAS RANJAN DAS	BASUDEV PUJARI	
	CRLREV/ /	MP		1177/2025
54	D-CRLREV/32505/2025	PRAVANJAN BEURA	SUJATA JENA	
	CRLREV/ /	MP		1178/2025
55	D-CRLREV/26011/2025	SHAKUNTALA MOHANTY	JYOTIKANTA MOHAPATRA	
	CRLREV/587/2025	MP		1179/2025
56	D-CRLREV/32462/2025	SNEHALATA KARADA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		1180/2025
57	D-CRLREV/32462/2025	SNEHALATA KARADA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		1181/2025

58	D-RSA/80/2021 RSA/80/2021	HARSHAMANI NAYAK MP	KISHORE CHANDRA RAJGURU MOHAPATRA 1467/2025
59	D-RSA/43404/2025 RSA/ /	SANJAY KUMAR SAHU MP	PRATYUSHA NAIDU 1468/2025
60	D-CMP/43139/2025 CMP/1673/2025	BRAJA SUNDAR NANDA MP	ASUTOSH SAHOO 1735/2025
61	D-CMP/43175/2025 CMP/ /	DILLIP KUMAR BARIK MP	ASHOK KUMAR SAHOO 1736/2025
62	D-CMP/43225/2025 CMP/ /	MAGUNI CHOUHAN MP	TRILOCHAN NANDA 1737/2025
63	D-CMP/43254/2025 CMP/1677/2025	ASHOK KUMAR DAS MP	SANTOSH KUMAR SAMANTARAY 1738/2025
64	D-CMP/1443/2019 CMP/1443/2019	BIJAYA KUMAR PATWARI MP	NIRANJAN LENKA 1739/2025
65	D-CMP/743/2019 CMP/743/2019	BIJAYA KUMAR PATWARI MP	M/S.NIRANJAN LENKA 1740/2025
66	D-CMP/43179/2025 CMP/ /	SURENDRANATH BARAL MP	SAMBEET PATTANAYAK 1741/2025
67	D-CMP/43291/2025 CMP/ /	PURNA CHANDRA DAS MP	SATYABRATA DAS 1742/2025
68	D-CMP/43182/2025 CMP/ /	M/S. AROOPA BUILDING CENTRE MP	ARYA TRIPATHY 1743/2025
69	D-CMP/43346/2025 CMP/ /	NIRANJAN BEHERA MP	MAHESWAR MOHANTY 1744/2025
70	D-CMP/43360/2025 CMP/ /	SARAT CHANDRA PANDA MP	SAMIR KUMAR MISHRA (SR. ADV.) 1745/2025
71	D-CMP/43385/2025 CMP/ /	MUKTESWAR PANDA MP	RAMA CHANDRA RATH 1746/2025
72	D-CMP/43396/2025 CMP/ /	CHANDAN KUMAR BEHERA MP	SIDHARTH SANKAR MOHAPATRA 1747/2025
73	D-CMP/17613/2025 CMP/754/2025	BAMADEV PUROHIT MP	1748/2025
74	D-CMP/43409/2025 CMP/ /	DAMBUDHA GOND MP	ABINASH ROUTRAY 1749/2025
75	D-CMP/43416/2025 CMP/ /	KUNI SAHANI MP	BIKRAM SENAPATI 1750/2025
76	D-CMP/43443/2025 CMP/ /	SARASWATI DEI MP	ASHOK KUMAR SAHOO 1751/2025
77	D-CMP/43497/2025 CMP/ /	JYOTI RANJAN BADAJENA MP	SANJIT KUMAR DAS 1752/2025
78	D-CMP/43518/2025 CMP/ /	PRASANNAJEET CHAKRABARTY MP	SOUGAT DASH 1753/2025
79	D-ABLAPL/30539/2025 ABLAPL/11778/2025	CHUDAMANI SAHU MP	1899/2025
80	D-ABLAPL/29688/2025 ABLAPL/11498/2025	SHRREMANTA KUMAR NAIK MP	DURGADATTA MOHAPATRA 1900/2025
81	D-ABLAPL/28569/2025 ABLAPL/11016/2025	LAXMIDHAR PANDA MP	1901/2025
82	D-ABLAPL/21507/2025 ABLAPL/8593/2025	SANU MENDULI @ RONIT RANJAN MENDULI MP	1902/2025
83	D-ABLAPL/12873/2025 ABLAPL/5039/2025	RAMAKANTA NAYAK MP	1903/2025
84	D-ABLAPL/30325/2025 ABLAPL/11716/2025	AMIT KUMAR DAS @ BABLU MP	1904/2025
85	D-ABLAPL/28866/2025 ABLAPL/11196/2025	NIRAKAR DAS @ POWER MP	1905/2025
86	D-ABLAPL/25890/2025 ABLAPL/10170/2025	GHANASHYAM TANDI MP	1906/2025
87	D-ABLAPL/18824/2025 ABLAPL/7504/2025	JIKU BEHERA @ ISWAR MP	1907/2025
88	D-ABLAPL/21336/2025 ABLAPL/8472/2025	ARJUN MAHANANDIA MP	1908/2025
89	D-ABLAPL/27858/2025	RASHMI RANJAN PATTANAIAK	

	ABLAPL/10848/2025	MP		1909/2025
90	D-ABLAPL/25695/2025	SHRISH CHANDRA MOHANTA @ SIRISH CHANDRA MOHANTA	CHANDRANKUMAR PARDHI	
	ABLAPL/10016/2025	MP		1910/2025
91	D-ABLAPL/29226/2025	MUNTAZIR ANSARI		
	ABLAPL/11244/2025	MP		1911/2025
92	D-ABLAPL/27765/2025	M. SANIA @ M. SANYASI PRADHAN		
	ABLAPL/10791/2025	MP		1912/2025
93	D-ABLAPL/15993/2025	DIPAK KUMAR MALIK	PRAKASH CHANDRA DASH	
	ABLAPL/6468/2025	MP		1913/2025
94	D-ABLAPL/12605/2025	LINGA DORA @ LINGA RAJ DORA	ANSHUMAN PANDA	
	ABLAPL/4907/2025	MP		1914/2025
95	D-MACA/43191/2025	ALPANA BEHERA	BISHNU BRATA SINGH	
	MACA/ /	MP		2438/2025
96	D-MACA/43196/2025	DINABANDHU MOHAPATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2439/2025
97	D-MACA/43200/2025	LAXMIDHAR DEHURY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2440/2025
98	D-MACA/34993/2025	DEBASIS RANA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2441/2025
99	D-MACA/35006/2025	PRAVAKAR SAHU	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2442/2025
100	D-MACA/35011/2025	PUSPALATA BEHERA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2443/2025
101	D-MACA/41168/2025	JOGENDRA PRADHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2444/2025
102	D-MACA/35001/2025	SANJITA BEGUM	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2445/2025
103	D-MACA/41604/2025	NANDINI PANIGRAHI	DEBASISH PATNAIK	
	MACA/ /	MP		2446/2025
104	D-MACA/41604/2025	NANDINI PANIGRAHI	DEBASISH PATNAIK	
	MACA/ /	MP		2447/2025
105	D-MACA/47994/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR		
	MACA/1148/2024	MP		2448/2025
106	D-MACA/39366/2025	IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	IBTULIBS BALA PATI	
	MACA/ /	MP		2449/2025
107	D-MACA/43327/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.	BIJAY CHANDRA MOHAPATRA	
	MACA/ /	MP		2450/2025
108	D-MACA/43327/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.	BIJAY CHANDRA MOHAPATRA	
	MACA/ /	MP		2451/2025
109	D-MACA/41272/2025	AKRUR SENAPATI	KALPATARU PANIGRAHI	
	MACA/ /	MP		2452/2025
110	D-MACA/35183/2025	MAGMA HDI GENERAL INSURANCE CO. LTD.	ADARSH KHAN	
	MACA/ /	MP		2453/2025
111	D-MACA/43482/2025	B.M.,CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD.,		
	MACA/ /	MP		2454/2025
112	D-CRLA/32352/2025	RASIKA @ PRAKASH PRADHANI	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		2837/2025
113	D-CRLA/32352/2025	RASIKA @ PRAKASH PRADHANI	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		2838/2025
114	D-CRLA/32352/2025	RASIKA @ PRAKASH PRADHANI	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		2839/2025
115	D-CRLA/1381/2023	PRAKASH KUMAR MALLIK@TUKUL	RAJENDRA NARAYAN ROUT	
	CRLA/1381/2023	MP		2840/2025
116	D-CRLA/501/2008	SATRUGHNA MAJHI	M/S.AMAR KU.MOHANTY,M/S.S.K.ZAFARULLA,J.KAMILA,	
	CRLA/501/2008	MP		2841/2025
117	D-CRLA/5422/2024	AJAYA KUMAR NAIK	AMITAV TRIPATHY	
	CRLA/175/2024	MP		2842/2025
118	D-CRLA/11730/2024	MOCHI NAYAK	AMITAV TRIPATHY	
	CRLA/393/2024	MP		2843/2025
119	D-CRLA/620/2017	BABOORAM SAHOO@BABURAM SAHOO	M/S.PARTHA SARATHI DAS	
	CRLA/620/2017	MP		2844/2025
120	D-CRLA/38092/2024	CHHOTA@KAMAL LOCHAN SINGH	SURYAKANTA DWIBEDI	
	CRLA/1319/2024	MP		2845/2025

121	D-CRLA/28125/2025 CRLA/1106/2025	AKASH KISPATTA MP	SATYAPADA SHARMA	2846/2025
122	D-CRLA/28125/2025 CRLA/1106/2025	AKASH KISPATTA MP	SATYAPADA SHARMA	2847/2025
123	D-CRLA/266/2022 CRLA/266/2022	SANJIT GUPTA@BADEBABU MP	MR.BHARAT BHUSAN ROUTRAY	2848/2025
124	D-CRLA/32418/2025 CRLA/ /	PRADIPTA ROUT MP	PRAKASH KUMAR ROUT	2849/2025
125	D-CRLA/32418/2025 CRLA/ /	PRADIPTA ROUT MP	PRAKASH KUMAR ROUT	2850/2025
126	D-CRLA/813/2018 CRLA/813/2018	BHIMA NAG MP	SANGRAMJIT PANDA, BIJAYA KUMAR RAGADA, L.N.PATEL, H.K.MU	2851/2025
127	D-CRLA/210/2017 CRLA/210/2017	KISU@KISAN CHANDRA MISHRA@PRAVAMS MP	MANAS KUMAR PARIDA,M/S. MANAS CHAND,R.R.MISHRA,K.M	2852/2025
128	D-CRLA/39433/2024 CRLA/12/2025	AMIT NAIK MP	MANAS KUMAR CHAND	2853/2025
129	D-CRLA/30646/2025 CRLA/1139/2025	PRAKASH CHANDRA BRAHMA MP	HIMANSHU BHUSAN DASH	2854/2025
130	D-CRLA/28319/2025 CRLA/ /	GANESH ROUT MP	PRASANTA KUMAR ROUTRAY	2855/2025
131	D-CRLA/30831/2024 CRLA/1044/2024	TAPAN JENA@JITENDRA KUMAR JENA MP	BISWORANJAN SWAIN	2856/2025
132	D-CRLA/32539/2025 CRLA/ /	RABINDRA BHOI MP	SURYAKANTA DWIBEDI	2857/2025
133	D-CRLA/32539/2025 CRLA/ /	RABINDRA BHOI MP	SURYAKANTA DWIBEDI	2858/2025
134	D-CRLA/32533/2025 CRLA/ /	RANJIT NAYAK MP	SURYAKANTA DWIBEDI	2859/2025
135	D-CRLA/32533/2025 CRLA/ /	RANJIT NAYAK MP	SURYAKANTA DWIBEDI	2860/2025
136	D-CRLA/32533/2025 CRLA/ /	RANJIT NAYAK MP	SURYAKANTA DWIBEDI	2861/2025
137	D-CRLA/32536/2025 CRLA/ /	JOGESWAR PRADHAN MP	SURYAKANTA DWIBEDI	2862/2025
138	D-CRLA/32536/2025 CRLA/ /	JOGESWAR PRADHAN MP	SURYAKANTA DWIBEDI	2863/2025
139	D-CRLA/32586/2025 CRLA/ /	RAJENDRA KUMAR KUSHUWAHA MP	SAPAN KUMAR LENKA	2864/2025
140	D-CRLA/32585/2025 CRLA/ /	GUJURA@DILLIP SETHY MP	RAMAKANTA PRADHAN	2865/2025
141	D-CRLA/32586/2025 CRLA/ /	RAJENDRA KUMAR KUSHUWAHA MP	SAPAN KUMAR LENKA	2866/2025
142	D-CRLA/32585/2025 CRLA/ /	GUJURA@DILLIP SETHY MP	RAMAKANTA PRADHAN	2867/2025
143	D-CRLA/32597/2025 CRLA/ /	PRATAP CHANDRA MISHRA MP	ASHWINI KUMAR DAS	2868/2025
144	D-CRLA/32597/2025 CRLA/ /	PRATAP CHANDRA MISHRA MP	ASHWINI KUMAR DAS	2869/2025
145	D-CRLA/32602/2025 CRLA/ /	PABITRA KUMAR SAHOO MP	RAMANI KANTA PATTANAIAK	2870/2025
146	D-CRLA/32602/2025 CRLA/ /	PABITRA KUMAR SAHOO MP	RAMANI KANTA PATTANAIAK	2871/2025
147	D-CRLA/32611/2025 CRLA/ /	SAJIT KUMAR LENKA MP	DILIP KUMAR MISRA	2872/2025
148	D-CRLMC/31741/2025 CRLMC/4335/2025	MANOJ KUMAR PATNAIK MP	SOUMYA JYOTI BISWAL	3043/2025
149	D-CRLMC/32356/2025 CRLMC/ /	DAMODAR PRADHANI MP	RAJIB RATH	3044/2025
150	D-CRLMC/32361/2025 CRLMC/ /	SANKAR HATI MP	BIJAYA KUMAR BEHERA 1	3045/2025
151	D-CRLMC/32368/2025 CRLMC/ /	DR. MANAS RANJAN SENAPATI MP	SHIBANI SHANKAR PRADHAN	3046/2025
152	D-CRLMC/32376/2025	AMAR RANJAN DAS	BYOMAKESH TRIPATHY	

	CRLMC/ /	MP		3047/2025
153	D-CRLMC/32379/2025	KOUSIK DAS	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3048/2025
154	D-CRLMC/32395/2025	MOHAN CHARAN BEHERA	RABI NARAYAN MOHANTY	
	CRLMC/ /	MP		3049/2025
155	D-CRLMC/28372/2025	BAJRANG PARDHAN		
	CRLMC/3872/2025	MP		3050/2025
156	D-CRLMC/32405/2025	CHARLES DEEP LAKRA	GHANASHYAM NAMTOAR	
	CRLMC/ /	MP		3051/2025
157	D-CRLMC/32414/2025	HEMANTA KUMAR SAHOO	DOLAGOBINDA MOHAPATRA	
	CRLMC/ /	MP		3052/2025
158	D-CRLMC/32447/2025	BIKASH CHANDRA SAHU	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3053/2025
159	D-CRLMC/32455/2025	BARUNA SAMAL	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3054/2025
160	D-CRLMC/32459/2025	BIJAY KUMAR MOHANTA	HEMANTA KUMAR MOHANTA	
	CRLMC/ /	MP		3055/2025
161	D-CRLMC/32468/2025	BRISHNU RAY@BISHNU RAY	ANIRUDHA DAS	
	CRLMC/ /	MP		3056/2025
162	D-CRLMC/32479/2025	RAJU MAHANANDA	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		3057/2025
163	D-CRLMC/29814/2025	ARJUN CHARAN SAMAL		
	CRLMC/4060/2025	MP		3058/2025
164	D-CRLMC/32508/2025	HEMANT KUMAR MOHAPATRA	JAYDEEP PAL	
	CRLMC/ /	MP		3059/2025
165	D-CRLMC/32510/2025	KRUSHNA CHANDRA BARIK	DAYANIDHI MISHRA	
	CRLMC/ /	MP		3060/2025
166	D-CRLMC/32548/2025	SUJIT KHATUA	MANAS KUMAR CHAND	
	CRLMC/ /	MP		3061/2025
167	D-CRLMC/25247/2025	GOPAL KRUSHNA MOHAPATRA		
	CRLMC/3391/2025	MP		3062/2025
168	D-CRLMC/29667/2025	MANOJ KUMAR MOHARANA	SIDHARTHA DAS	
	CRLMC/3920/2025	MP		3063/2025
169	D-CRLMC/32566/2025	DEBABRATA DHUPAL	PRATIK NAYAK	
	CRLMC/ /	MP		3064/2025
170	D-CRLMC/32574/2025	BIREN KUMAR PATI	PRASANTA KUMAR JENA	
	CRLMC/ /	MP		3065/2025
171	D-CRLMC/32621/2025	PURNA CHANDRA SAHU	DEEPALI MAHAPATRA	
	CRLMC/ /	MP		3066/2025
172	D-WA/43129/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4138/2025
173	D-WA/43130/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4139/2025
174	D-WA/43131/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4140/2025
175	D-WA/43132/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4141/2025
176	D-WA/43133/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4142/2025
177	D-WA/30852/2025	SITA JAGADALA	M/S. MANOJ KUMAR MOHANTY	
	WA/1336/2025	MP		4143/2025
178	D-WA/43134/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4144/2025
179	D-WA/43135/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4145/2025
180	D-WA/43136/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4146/2025
181	D-WA/43137/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4147/2025
182	D-WA/43167/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4148/2025
183	D-WA/43168/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4149/2025

184	D-WP(C)/42667/2025 WP(C)/29494/2025	MITHILA BEHERA MP	SANDEEP RAJ PANDA	18762/2025
185	D-WP(C)/43150/2025 WP(C)/29815/2025	GOLAP NAIK MP	SAIBRATA RATH	18763/2025
186	D-WP(C)/43148/2025 WP(C)/ /	SRIDHAR TRIPATHY MP	BIRAJA PRASANNA DAS	18764/2025
187	D-WP(C)/34801/2025 WP(C)/24535/2025	SATYA RANJAN MOHARANA MP	TUSAR KUMAR MISHRA	18765/2025
188	D-WP(C)/43163/2025 WP(C)/29820/2025	DEBAPRIYA PATRA MP	SUBHADUTTA ROUSTRAY	18766/2025
189	D-WP(C)/17711/2025 WP(C)/12096/2025	BISWANATH PARHI MP	SURENDRA NATH PANDA	18767/2025
190	D-WP(C)/43180/2025 WP(C)/ /	PITAMBAR PALAI MP	MANOJA KUMAR KHUNTIA	18768/2025
191	D-WP(C)/43181/2025 WP(C)/ /	UNION OF INDIA MP	MILLON KUMAR	18769/2025
192	D-WP(C)/43183/2025 WP(C)/ /	SATYABRATA MANDAL MP	MANOJA KUMAR KHUNTIA	18770/2025
193	D-WP(C)/43185/2025 WP(C)/ /	DEBRAJ GOLORY MP	PAMI RATH	18771/2025
194	D-WP(C)/43187/2025 WP(C)/ /	GANESH DAS MP	PRATYASISH MOHANTY	18772/2025
195	D-WP(C)/43192/2025 WP(C)/ /	DIPTI RANJAN SWAIN MP	SONALI PRUSTY	18773/2025
196	D-WP(C)/43190/2025 WP(C)/ /	SAHIL KHORA MP	SONALI PRUSTY	18774/2025
197	D-WP(C)/43193/2025 WP(C)/ /	SUBHADARSHANI GHOSH MP	SONALI PRUSTY	18775/2025
198	D-WP(C)/43194/2025 WP(C)/ /	PRAFULLA KUMAR MALLICK MP	PITAMBAR PANDA	18776/2025
199	D-WP(C)/43195/2025 WP(C)/ /	JAGANATH BADATYA MP	PRATYASISH MOHANTY	18777/2025
200	D-WP(C)/38125/2023 WP(C)/38125/2023	MAHESWAR NAYAK MP	DURGA PRASAD PATTNAIK	18778/2025
201	D-WP(C)/43198/2025 WP(C)/ /	RAMAHARI SWAIN MP	SONALI PRUSTY	18779/2025
202	D-WP(C)/43201/2025 WP(C)/ /	YANGTASENI BARIK MP	SANJIB MOHANTY	18780/2025
203	D-WP(C)/18212/2019 WP(C)/18212/2019	LAXMI VIHAR VIKASH PARISAD MP	M/S S.M DWIBEDY	18781/2025
204	D-WP(C)/43207/2025 WP(C)/ /	SUB DIVISIONAL OFFICER-II, SAMBALPUR MP	PRASANTA KUMAR TRIPATHY	18782/2025
205	D-WP(C)/37276/2025 WP(C)/27176/2025	SRIKANTA SETHI MP		18783/2025
206	D-WP(C)/43143/2025 WP(C)/ /	THE BRANCH MANAGER PNB MET LIFE INSURANCE MP	CHANDRANIL KUMAR	18784/2025
207	D-WP(C)/43210/2025 WP(C)/29844/2025	IPSITA MOHANTA MP	TAPAN KUMAR BISWAL	18785/2025
208	D-WP(C)/43212/2025 WP(C)/ /	JOGENDRA PURTY MP	SOM SEKHAR RATH	18786/2025
209	D-WP(C)/43146/2025 WP(C)/ /	UNION OF INDIA MP	MILLON KUMAR, C.G.C	18787/2025
210	D-WP(C)/43220/2025 WP(C)/ /	SUKANTA SAHU @ SUKANTA KISHORA SAH MP	ANJAN SINGH (1)	18788/2025
211	D-WP(C)/43222/2025 WP(C)/ /	SUPERINTENDING ENGINEER PUBLIC HEALTH MP	SHASHANK SINGH	18789/2025
212	D-WP(C)/43221/2025 WP(C)/ /	SUPERINTENDING ENGINEER, PUBLIC HEALTH MP	SHASHANK SINGH	18790/2025
213	D-WP(C)/43227/2025 WP(C)/29860/2025	TIRTHABASI BEHERA MP	PRAKASH KUMAR MISHRA	18791/2025
214	D-WP(C)/43228/2025 WP(C)/ /	SUPERINTENDING ENGINEER, PUBLIC HEALTH MP	SHASHANK SINGH	18792/2025
215	D-WP(C)/43229/2025	PRABIN KUMAR PATRA	AKSHAYA KUMAR JENA	

216	WP(C)/ / D-WP(C)/43231/2025 WP(C)/ /	MP SUPERINTENDING ENGINEER PUBLIC HEALTH MP	SHANU DANKI, SHEKHAR PATRA	18793/2025
217	D-WP(C)/43233/2025 WP(C)/29924/2025	DULAL RAY MP	AMIT PRASAD BOSE	18794/2025
218	D-WP(C)/43235/2025 WP(C)/29863/2025	MINAKETAN BEHERA MP	PRAKASH KUMAR MISHRA	18795/2025
219	D-WP(C)/29866/2023 WP(C)/29866/2023	SUBIMAL DAS MP	BIMBISAR DASH	18796/2025
220	D-WP(C)/43237/2025 WP(C)/ /	DHANAMANDALA GRAMODYOGA SANGATHAN, MP	ANUPAM, UMARAKSHI HAPATRA	18797/2025
221	D-WP(C)/41555/2024 WP(C)/25662/2024	PRASANTA KUMAR BEHERA MP	SAMEER KUMAR DAS	18799/2025
222	D-WP(C)/43238/2025 WP(C)/29796/2025	HADU PALTASINGH MP	SANGRAM SENAPATI	18800/2025
223	D-WP(C)/43155/2025 WP(C)/ /	MANIRANJAN PRADHAN MP	KISHORE CHANDRA MOHANTY	18801/2025
224	D-WP(C)/43155/2025 WP(C)/ /	MANIRANJAN PRADHAN MP	KISHORE CHANDRA MOHANTY	18802/2025
225	D-WP(C)/17887/2016 WP(C)/17887/2016	BANAMALI MALLICK MP	M/S.RAMAKANTA MOHANTY	18803/2025
226	D-WP(C)/43248/2025 WP(C)/ /	ARPAN KUMAR PATRA MP	NIRMAL CHANDRA MOHANTY	18804/2025
227	D-WP(C)/34714/2025 WP(C)/24205/2025	RAJ KISHORE PRADHAN MP	KISHORE KUMAR MISHRA	18805/2025
228	D-WP(C)/35086/2025 WP(C)/24466/2025	GITANJALI NAYAK MP	RABINDRA KUMAR PATNAIK	18806/2025
229	D-WP(C)/5597/2024 WP(C)/6378/2024	DEBENDRANATH ROUT MP	DOLAGOBINDA MOHAPATRA	18807/2025
230	D-WP(C)/35086/2025 WP(C)/24466/2025	GITANJALI NAYAK MP	RABINDRA KUMAR PATNAIK	18808/2025
231	D-WP(C)/43252/2025 WP(C)/29846/2025	RAHUL BHAKAT MP	SUPRIYO RANJAN MAHAPATRA	18809/2025
232	D-WP(C)/15849/2023 WP(C)/15849/2023	CHITARANJAN JENA MP	TANMAY MISHRA	18810/2025
233	D-WP(C)/43252/2025 WP(C)/29846/2025	RAHUL BHAKAT MP	SUPRIYO RANJAN MAHAPATRA	18811/2025
234	D-WP(C)/22944/2023 WP(C)/22944/2023	KSHAMANIDHI BADI MP	TANMAY MISHRA	18812/2025
235	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, MP	ADITYA, NITYANANDA BEHURIA	18813/2025
236	D-WP(C)/6817/2025 WP(C)/5338/2025	SUNITA CHOUDHARY MP	DEVAVRAT DEVESH	18814/2025
237	D-WP(C)/8389/2025 WP(C)/6350/2025	KAJAL SATYAVRATY DEVESH MP	DEVAVRAT DEVESH	18815/2025
238	D-WP(C)/6815/2025 WP(C)/5519/2025	SUNITA CHOUDHARY MP	DEVAVRAT DEVESH	18816/2025
239	D-WP(C)/6813/2025 WP(C)/5518/2025	KAJAL SATYAVRATY DEVESH MP	SUVENDU SETHY	18817/2025
240	D-WP(C)/43261/2025 WP(C)/ /	SRIKANT SARANGO MP	MANOJA KUMAR KHUNTIA	18818/2025
241	D-WP(C)/41308/2025 WP(C)/29544/2025	MANAGER (LEGAL), PNB MET LIFE INSURANCE, MP	RANJEET KUMAR ROUT	18819/2025
242	D-WP(C)/41615/2025 WP(C)/29353/2025	THE BRANCH MANAGER PNB MET LIFE INSURANCE, MP	RANJEET KUMAR ROUT	18820/2025
243	D-WP(C)/43266/2025 WP(C)/ /	BIDYADHAR PATRA MP	SAILAZA NANDAN DAS	18821/2025
244	D-WP(C)/43265/2025 WP(C)/ /	HEMANT KUMAR PATTNAIK MP	MANOJA KUMAR KHUNTIA	18822/2025
245	D-WP(C)/43277/2025 WP(C)/ /	SANTOSH KUMAR SHOO MP	DR. JITENDRA KUMAR LENKA	18824/2025
246	D-WP(C)/53951/2024 WP(C)/32867/2024	KHIRA BEHERA MP	SOUMENDRA PATTANAIAK	18825/2025

247	D-WP(C)/43282/2025 WP(C)/ /	UNION OF INDIA MP	SATYA SINDHU KASHYAP	18826/2025
248	D-WP(C)/43284/2025 WP(C)/ /	ANITA SAHOO MP	ARIJEET MISHRA	18827/2025
249	D-WP(C)/43286/2025 WP(C)/ /	BENUDHAR ROUTRAY MP	AJIT CHANDRA MOHAPATRA	18828/2025
250	D-WP(C)/43286/2025 WP(C)/ /	BENUDHAR ROUTRAY MP	AJIT CHANDRA MOHAPATRA	18829/2025
251	D-WP(C)/43293/2025 WP(C)/29874/2025	DEV KARMAKAR MP	PITAMBER JENA	18830/2025
252	D-WP(C)/43294/2025 WP(C)/ /	THE SUNDERGARH REGIONAL MARKETING CO-OPERATIVE SOCIETY, SUNDERGARH MP	PRASAD KUMAR SATHYAN	18831/2025
253	D-WP(C)/43298/2025 WP(C)/ /	PRAMOD NAYAK MP	UPENDRA KUMAR SAMAL	18832/2025
254	D-WP(C)/43299/2025 WP(C)/ /	M/S NIGAM MULTI PROJECT, JAGAT SINGH MP	SUBRAT MISHRA	18833/2025
255	D-WP(C)/24203/2025 WP(C)/16680/2025	KRUSHNA CHANDRA BEHERA MP	DILLIP KUMAR MOHAPATRA	18834/2025
256	D-WP(C)/41836/2025 WP(C)/ /	DIBAKAR MOHAPATRA MP	SRINIVAS MOHANTY	18835/2025
257	D-WP(C)/34445/2025 WP(C)/24100/2025	TIKILI BHOI MP	KSHIROD KUMAR ROUT	18836/2025
258	D-WP(C)/27234/2024 WP(C)/15763/2024	DHIRENDRA PADRA MP	KSHIROD KUMAR ROUT	18837/2025
259	D-WP(C)/34480/2025 WP(C)/24083/2025	URMAT NAG MP	BHASKAR SAMANTARAY	18838/2025
260	D-WP(C)/43322/2025 WP(C)/ /	M/S. ROYAL SECURITY SERVICE, BOLANGIR MP	MAADHAB LAL AGARWAL	18839/2025
261	D-WP(C)/43325/2025 WP(C)/29897/2025	JINDAL STEEL LIMITED, NEW DELHI MP	SATYA SMRUTI MOHANTY	18840/2025
262	D-WP(C)/41121/2025 WP(C)/ /	KANHU CHARAN PATRA MP	SANKET KANUNGO	18841/2025
263	D-WP(C)/36172/2025 WP(C)/25636/2025	SULOCHANA NAYAK MP	LAXMAN PRADHAN	18842/2025
264	D-WP(C)/10338/2015 WP(C)/10338/2015	RAMANIMANI BEHERA MP	M/S.NIRANJAN LENKA	18843/2025
265	D-WP(C)/43331/2025 WP(C)/ /	AJIT PRASAD TIWARI MP	SANGRAMJIT PANDA	18844/2025
266	D-WP(C)/43333/2025 WP(C)/ /	MAA MANGALA SELF HELP GROUP, BHANUPUR, GANJAM MP	SANKAR PRASAD PANI	18845/2025
267	D-WP(C)/43285/2025 WP(C)/ /	M/S MURLIDHAR SAHOO MP	KANANBALA ROY CHOUDHURY	18846/2025
268	D-WP(C)/16160/2025 WP(C)/10917/2025	M/S. SOCIETY FOR ENVIRONMENTAL, PROTECTION AND DEVELOPMENT, PRINDEBIKAR MP	SEKTI MOHANTY (S.DAVLO)	18847/2025
269	D-WP(C)/16370/2025 WP(C)/11138/2025	G.MANJU SERVICES PVT. LTD.,CUTTACK MP	SUKANTA KUMAR DALAI	18848/2025
270	D-WP(C)/43340/2025 WP(C)/ /	RABI NARAYAN SAHU MP	HARIPAD MOHANTY	18849/2025
271	D-WP(C)/12261/2025 WP(C)/8911/2025	LABANYABATI BEHERA MP	SOUBHAGYA KUMAR RATH	18850/2025
272	D-WP(C)/43351/2025 WP(C)/ /	PANIR PUSKAR SAGAR @ PANEER PUSKAR SAGAR MP	ARISINGA CHAN PATTNAIK	18851/2025
273	D-WP(C)/43353/2025 WP(C)/ /	MANORANJAN SRICHANDAN MP	AMITAV DAS	18852/2025
274	D-WP(C)/43358/2025 WP(C)/ /	PREMANANDA SAHU MP	KIRTAN DANG	18853/2025
275	D-WP(C)/40397/2025 WP(C)/28732/2025	UNION OF INDIA MP	ALOK KUMAR MOHANTY, S.P.C	18854/2025
276	D-WP(C)/40397/2025 WP(C)/28732/2025	UNION OF INDIA MP	ALOK KUMAR MOHANTY, S.P.C	18855/2025
277	D-WP(C)/43290/2025 WP(C)/ /	AJIT KUMAR DUTTA MP	ANJAN KUMAR BISWAL	18856/2025
278	D-WP(C)/43363/2025	BIRANCHI NARAYAN SWAIN	ADYASIDHI MISHRA	

	WP(C)/ /	MP		18857/2025
279	D-WP(C)/43367/2025	JAGATPATI MOHANTY	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18858/2025
280	D-WP(C)/43372/2025	JINASIS SAW	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18859/2025
281	D-WP(C)/43313/2025	BASANTI MAHARANA	MANAS RANJAN DASH	
	WP(C)/ /	MP		18860/2025
282	D-WP(C)/9986/2025	SUJATA MISHRA	LAXMIKANTA MOHANTY	
	WP(C)/7129/2025	MP		18861/2025
283	D-WP(C)/43380/2025	CHITTARANJAN MAHARANA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18862/2025
284	D-WP(C)/8104/2022	M/S. HI-TECH ESTATES AND PROMOTERS	AMIT KUMAR BAGCHI, AMIT PRASAD BOSE	
	WP(C)/8104/2022	MP		18863/2025
285	D-WP(C)/43388/2025	SWAPNESH MOHAPATRA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18864/2025
286	D-WP(C)/43389/2025	BAIJAYANT KUMAR BEHERA	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		18865/2025
287	D-WP(C)/43390/2025	JAMUNA PARIDA	MADAN MOHAN SWAIN	
	WP(C)/ /	MP		18866/2025
288	D-WP(C)/43394/2025	RAJAT KUMAR MANDAL	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18867/2025
289	D-WP(C)/43402/2025	LAXMINARAYANA SANDHA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18868/2025
290	D-WP(C)/43316/2025	MENAKA KUMARI DAS	P. ANUP DASH	
	WP(C)/29905/2025	MP		18869/2025
291	D-WP(C)/43397/2025	BHRAMARABAR NAYAK	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		18870/2025
292	D-WP(C)/43406/2025	SWARUP PRAKASH SHEE	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18871/2025
293	D-WP(C)/43408/2025	BABITA DAS	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18872/2025
294	D-WP(C)/43411/2025	SWADHIN KUMAR PRADHAN	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18873/2025
295	D-WP(C)/35935/2025	M/S. SUMEY SECURITY SERVICE, KHORDA	RAKESH BEHERA	
	WP(C)/24985/2025	MP		18874/2025
296	D-WP(C)/43410/2025	PRIYANKA SAMANT	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/ /	MP		18875/2025
297	D-WP(C)/43412/2025	JANMEJAYA JENA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18876/2025
298	D-WP(C)/43417/2025	SANTOSH ROUTARAY	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18877/2025
299	D-WP(C)/43321/2025	MINASI RAITA	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		18878/2025
300	D-WP(C)/43423/2025	RAMESH CHANDRA BEHERA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		18879/2025
301	D-WP(C)/43424/2025	PARESH KUMAR MALLICK	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		18880/2025
302	D-WP(C)/43428/2025	DIKSHIT KUMAR SETHY	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18881/2025
303	D-WP(C)/43427/2025	UDAYANATH SAHOO	ARUN KUMAR DAS	
	WP(C)/ /	MP		18882/2025
304	D-WP(C)/43420/2025	BISHNU PRASAD BALIARSINGH	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18883/2025
305	D-WP(C)/43432/2025	DEEPTIRAJA BADANAYAK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18884/2025
306	D-WP(C)/32234/2023	TAPAN KUMAR PATI @ SAMANT	SURESH KUMAR PANDA	
	WP(C)/32234/2023	MP		18885/2025
307	D-WP(C)/43323/2025	GANESH CHANDRA MOHANTY	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		18886/2025
308	D-WP(C)/43435/2025	AJAYA KUMAR SINGH	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18887/2025
309	D-WP(C)/43436/2025	PRASHANT KUMAR BEHERA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18888/2025

310	D-WP(C)/43438/2025 WP(C)/ /	SUBRATA KUMAR JAGADEV MP	ADYASIDHI MISHRA	18889/2025
311	D-WP(C)/43439/2025 WP(C)/ /	RATNAKAR RANA MP	SUSANTA SEKHAR MOHAPATRA	18890/2025
312	D-WP(C)/43441/2025 WP(C)/ /	SUSHANTA KUMAR SAHOO MP	ADYASIDHI MISHRA	18891/2025
313	D-WP(C)/43442/2025 WP(C)/ /	NIRANJAN RAUTARAY MP	ADYASIDHI MISHRA	18892/2025
314	D-WP(C)/43444/2025 WP(C)/ /	JHARANA @ BINODINI KALET MP	BHARAT BHUSAN ROURAY	18893/2025
315	D-WP(C)/43445/2025 WP(C)/ /	DEEPAK KUMAR SAHOO MP	ADYASIDHI MISHRA	18894/2025
316	D-WP(C)/43449/2025 WP(C)/ /	SASMITA SAHU MP	ADYASIDHI MISHRA	18895/2025
317	D-WP(C)/23252/2025 WP(C)/16010/2025	GURUBARI MAHANANDIA MP	BIPLABA P.B. BAHALI	18896/2025
318	D-WP(C)/43448/2025 WP(C)/ /	KUMUDA RANJAN MEHER MP	SUSANTA SEKHAR MOHAPATRA	18897/2025
319	D-WP(C)/43454/2025 WP(C)/ /	CHAKRADHAR JENA MP	ADYASIDHI MISHRA	18898/2025
320	D-WP(C)/43458/2025 WP(C)/ /	ABHAY KUMAR MALIK MP	ADYASIDHI MISHRA	18899/2025
321	D-WP(C)/43460/2025 WP(C)/ /	TRINATH SHAKTI GROUP(SHG) BHADRAKI MP	AGAJIBAN PRADHAN	18900/2025
322	D-WP(C)/43467/2025 WP(C)/ /	BIPLAB NANDY MP	ADYASIDHI MISHRA	18901/2025
323	D-WP(C)/43469/2025 WP(C)/ /	SANJANA MEHER MP	ABHILASH MISHRA	18902/2025
324	D-WP(C)/43468/2025 WP(C)/ /	SAIRAJ DAS MP	ADYASIDHI MISHRA	18903/2025
325	D-WP(C)/43471/2025 WP(C)/ /	VILLAGERS OF PODAGADA, NAYAGARH MP	HRUDANANDA MOHAPATRA	18904/2025
326	D-WP(C)/43474/2025 WP(C)/ /	KARTIKA DAS MP	ADYASIDHI MISHRA	18905/2025
327	D-WP(C)/43472/2025 WP(C)/ /	MANASA KUMAR SATPATHY MP	NIRANJAN SINGH (1)	18906/2025
328	D-WP(C)/43477/2025 WP(C)/ /	SOUMYASANTA PATTANAİK MP	ADYASIDHI MISHRA	18907/2025
329	D-WP(C)/43475/2025 WP(C)/ /	SALMA BIBI MP	SANJIB KUMAR BHANJADEO	18908/2025
330	D-WP(C)/43478/2025 WP(C)/ /	SUKANTI SAHOO MP	HARA PRASAD RATH	18909/2025
331	D-WP(C)/43450/2025 WP(C)/ /	BISWARANJAN MOHAPATRA MP	TRILOCHAN DASH	18910/2025
332	D-WP(C)/43479/2025 WP(C)/ /	DEEPAK KUMAR NAYAK MP	ADYASIDHI MISHRA	18911/2025
333	D-WP(C)/43480/2025 WP(C)/ /	ABANI PANIGRAHI MP	ADYASIDHI MISHRA	18912/2025
334	D-WP(C)/43481/2025 WP(C)/ /	BIKRAM KUMAR SAHOO MP	SANJIB KUMAR BHANJADEO	18913/2025
335	D-WP(C)/43484/2025 WP(C)/ /	DEBASMITA DAS MP	ADYASIDHI MISHRA	18914/2025
336	D-WP(C)/42338/2025 WP(C)/29320/2025	LATA KUMBHAR MP	AMIT PRASAD BOSE	18915/2025
337	D-WP(C)/43483/2025 WP(C)/ /	CUTTACK CENTRAL COOPERATIVE BANK MP	ORISSA TANJALI TRIPATHY	18916/2025
338	D-WP(C)/43485/2025 WP(C)/ /	PRAKASH KUMAR SAHOO MP	ADYASIDHI MISHRA	18917/2025
339	D-WP(C)/43486/2025 WP(C)/ /	JITENDRA KUMAR SINGH MP	ADYASIDHI MISHRA	18918/2025
340	D-WP(C)/43488/2025 WP(C)/ /	DEEPAK KUMAR SAHOO MP	ADYASIDHI MISHRA	18919/2025
341	D-WP(C)/43492/2025	SAGAR KUMAR JENA	ADYASIDHI MISHRA	

	WP(C)/ /	MP		18920/2025
342	D-WP(C)/43493/2025	ARATI PARIDA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18921/2025
343	D-WP(C)/43495/2025	CHANDAN PRADHAN	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		18922/2025
344	D-WP(C)/43499/2025	SITA RAM JENA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18923/2025
345	D-WP(C)/43491/2025	M/S ILIYAS GRANITE, GANJAM	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		18924/2025
346	D-WP(C)/43501/2025	CHANDAN KUMAR MOHAPATRA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18925/2025
347	D-WP(C)/43504/2025	BISHNU CHARAN PRADHAN	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18926/2025
348	D-WP(C)/43511/2025	CHANDRA SEKHAR GUMANSINGH	JAYDEEP PAL	
	WP(C)/ /	MP		18927/2025
349	D-WP(C)/43513/2025	AMLAN PRADHAN	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18928/2025
350	D-WP(C)/43515/2025	ARDHENDHU SEKHAR SAHU	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		18929/2025
351	D-WP(C)/43521/2025	DEEPAK KUMAR CHAND	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18930/2025
352	D-WP(C)/43523/2025	DAYANIDHI NAYAK	ASHOK KUMAR SWAIN	
	WP(C)/ /	MP		18931/2025
353	D-WP(C)/43524/2025	PRIYANKA MALIK	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		18932/2025
354	D-WP(C)/43526/2025	ASHIRBAD ARUKHA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18933/2025
355	D-WP(C)/43529/2025	CHANDAN KUMAR MISHRA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18934/2025
356	D-WP(C)/43531/2025	SANJAY KUMAR PATRA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18935/2025
357	D-WP(C)/43455/2025	SUBASH CHANDRA BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		18936/2025
358	D-WP(C)/43532/2025	NARAYAN SAHU	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18937/2025
359	D-WP(C)/43537/2025	KAHNU CHARAN NAYAK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18938/2025
360	D-WP(C)/43536/2025	MIRZA ANWAR BAIG	AGASTI KANUNGO	
	WP(C)/ /	MP		18939/2025
361	D-WP(C)/43456/2025	GANESH CHANDRA MOHANTY	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		18940/2025
362	D-WP(C)/43543/2025	MAYA DHAR MISHRA	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		18941/2025
363	D-WP(C)/43545/2025	MAMATA NAYAK	SONITA BISWAL	
	WP(C)/ /	MP		18942/2025
364	D-WP(C)/43547/2025	MINAKSHI SAHOO	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		18943/2025
365	D-WP(C)/43549/2025	MANAS RANJAN DASH	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		18944/2025
366	D-WP(C)/43550/2025	SUKADEV JENA	HEMANTA KUMAR RATSINGH	
	WP(C)/ /	MP		18945/2025
367	D-WP(C)/43549/2025	MANAS RANJAN DASH	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		18946/2025
368	D-WP(C)/43556/2025	CHOUDHURY MANISH KUMAR PUHAN	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		18947/2025
369	D-WP(C)/43560/2025	MD ZAKIR HUSSEIN	SIDHARTHA DAS	
	WP(C)/ /	MP		18948/2025
370	D-WP(C)/43558/2025	BHOGESHWAR GRAM PANCHAYAT STARBUCKS CHANDRA JOSHI SINGHPUR		
	WP(C)/ /	MP		18949/2025
371	D-WP(C)/43563/2025	SYNERGY INSTITUTE OF TECHNOLOGY, BBSR	PRASAD DASH	
	WP(C)/ /	MP		18950/2025
372	D-WP(C)/43565/2025	CHANDAN MAHANTA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		18951/2025

373	D-WP(C)/43579/2025 WP(C)/ /	AJIT KUMAR SENAPATI MP	SUBHADUTTA ROUTRAY	18952/2025
374	D-WP(C)/43582/2025 WP(C)/ /	RITUPARNA SAHOO MP	DEBASIS SAHOO	18953/2025
375	D-WP(C)/43585/2025 WP(C)/ /	DAL GOVINDA GIRI MP	SUBHADUTTA ROUTRAY	18954/2025
376	D-WP(C)/43591/2025 WP(C)/ /	DEBASHISA PANDA MP	SUBHADUTTA ROUTRAY	18955/2025
377	D-WP(C)/43592/2025 WP(C)/ /	SIMANTA KUMAR MP	LALATENDU SAMANTARAY	18956/2025
378	D-WP(C)/43593/2025 WP(C)/ /	HL INFRASTRUCTURE, KEONJHAR MP	JASHOBANTA DASH	18957/2025